



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 1

[DIVISION BENCH-I

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4764/2022	SHAH SYED AHADUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR. M R SODIAL MS S Z HAYAT H. BHARALI	GA, ASSAM SC, G.H.C
ADMISSION				
2	WP(C)/3045/2021 FIXED	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. B. DUTTA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME GA, ASSAM MR. K GOGOI (R-9) ASSTT.S.G.I.
	WITH I.A.(Civil)/1559/2021 in WP(C)/3045/2021	GILLAPUKRI TEA COMPANY LIMITED Versus THE STATE OF ASSAM AND 8 ORS	MR. S DEKA MR. S DEKA MS. J BORO	SC, A.T.P.P.F AND P.F SCHEME MR. K GOGOI (R-9) ASSTT.S.G.I. ASSTT.S.G.I.
3	WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. M K CHOUDHURY MR. B. DUTTA MR. S DEKA MS. J BORO MR D TUMUNG	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1473/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR N DUTTA MR. B. DUTTA MR. S DEKA MS. J BORO	GA, ASSAM MR. N. C. DAS, SR. COUNSEL (R-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1843/2021 in WP(C)/2066/2019	KRISHNABEHARI TEA COMPANY LTD. AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. S DEKA MS. J BORO	GA, ASSAM SC. ATPPF ASSTT.S.G.I.
4	WP(C)/4840/2021 FIXED	ASHOK KUMAR DAS AND 3 ORS Versus THE UNION OF INDIA AND 3 ORS	MR. A AHMED MRS. R DEVI MS. D GOSWAMI	C.G.C. MRS. R DEVI ASSTT.S.G.I.

5	WA/108/2022	THE ASSAM STATE WAREHOUSING CORPORATION AND ANR. Versus SYED RIAZUL HAQUE AND ANR.	MR. B CHAKRABORTY MR K L GUPTA	GA, ASSAM MR. P K ROY FOR CAVEATOR
6	WA/125/2022 FIXED	RANJAN DEKA Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS.	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MR S ISLAM	SC, APDCL
7	WA/132/2022	K. SUANTHANG Versus STATE BANK OF INDIA AND 5 ORS.	MR. K DEKA MS N KALITA	
8	WA/211/2022 FIXED	APURBA CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR. A K TALUKDAR MR S I KHAN	GA, ASSAM SC, AFDC
9	WA/213/2022 CAVT. NO.06752/022, FIXED	B. K. CONSTRUCTION Versus MANAGING DIRECTOR NATIONAL HEALTH MISSION, ASSAM AND 2 ORS.	MR. A K SHARMA MR A CHALIHA	MR P NAYAK SC, HEALTH FOR CAVEATOR
10	WA/224/2022 FIXED	SHIV NARAYAN BALAI Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MR H BEZBARUA MS. S. SAIKIA B SARMA	MS. B SARMA (C.G.C., R1- R3, R5) ASSTT.S.G.I.
11	WA/225/2022	MONIKONGKANA BORA @ MONIKANKANA BORAH Versus THE STATE OF ASSAM AND 8 ORS.	MR. A A MONDAL MR S HUSSAIN MR A ALAM	GA, ASSAM SC, REVENUE
12	WA/226/2022	MEENAKSHI SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MRS. K DEVI MR. A BURAGOHAIN MR. J RAHMAN	SC, SEC. EDU. GA, ASSAM
13	WA/227/2022	AMIYA KUMAR KALITA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. M A SHEIKH MS F INTAZ MR. M R Z CHOUDHURY	GA, ASSAM SC, REVENUE
14	WA/228/2022	TAJ UDDIN AHMED Versus THE STATE OF ASSAM AND 7 ORS.	MR. M U MAHMUD MR. M ALI MR. R ISLAM	SC, ELEM. EDU
15	WA/230/2022	DIPJYOTI KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MD B ISLAM MR. A A MONDAL MR M HOQUE	GA, ASSAM
16	WP(C)/687/2022	NORTH EAST FRONTIER RAILWAY AND 2 ORS Versus BARIKMIYA CHOUDHURY	MR. B K DAS MR H P GUWALA	MR. S ROY MR. M H LASKAR MR F ABDULLAH MR M HOSSAIN
ORDERS				
17	W.P.(CrI.)/4/2017 FIXED	MASUDA KHATUN BIBI and ANR. Versus THE STATE OF ASSAM and 5 ORS.	MR.M HUSSAIN MR.A RASHID	GA, ASSAMR. 1-6.
18	WP(C)(Suo Moto)/8/2018 FIXED	X X X Versus IN RE - THE STATE OF ASSAM AND 7 ORS.	MR S S DEY MR H K DAS(AMICUS CURIAE) SC, GHC	MR. R.K.D. CHOUDHURY(SR.GA,ASSAM) MS. T. KHRO, GA, NAGALAND, MR. A.D.CHOUDHURY, ADDL. ADVOCATE GENERAL, MIZORAM MR A CHANDRAN(ADDL.SR.GA, AP)
19	PIL(Suo Moto)/8/2018	X X X Versus IN RE - THE STATE OF ASSAM AND ANR.	MR S S DEY SC, GHC	GA,ASSAM MR. Y DOLOI (SC, TRANSPORT, R1, R2)
20	PIL/15/2019	DILIP KUMAR SARMA Versus THE STATE OF ASSAM AND 11 ORS.	MR. P BAYAN MR. I CHOUDHURY	GA, ASSAM SC, REVENUE SC, WATER RESOURCE

21	WA/27/2019 FIXED, CAVT./1102/2018	SHEHNAZ BEGUM Versus THE STATE OF ASSAM AND 17 ORS	MR B D DAS MR H K SARMA MRS R DEKA MR. D THAOSEN	MR H R A CHOUDHURY (R6, R7, R13) MR H R A CHOUDHURY (R6, R7, R13) MR. K N CHOUDHURY GA, ASSAM SC, APSC MR. A M AHMED (R6, R7, R13) MR. A M AHMED (R6, R7, R13) MR. J PATOWARY MRS H AHMED (R6, R7, R13) SC, HEALTH FOR CAVEATOR
22	Mat.App./37/2019 WITH LCR	SRI ANIL RAJBONGSHI Versus SMT PARUL RAJBONGSHI	MR D CHOUDHURY MS. A K CHOUDHURY MR M CHOUDHURY MR. T ALI	
23	PIL/60/2019 FIXED	BACHPAN BACHAO ANDOLAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. B D DEKA MR. M DAS N CHAUDHURY MR. P P SARMA	GA, ASSAM SC, GHC
24	WITH PIL(Suo Moto)/1/2018	X-X-X Versus IN RE THE GOVT OF ASSAM AND 3 ORS	MR. H K DAS(SC, GHC)	GA, ASSAM ASSTT.S.G.I.
25	WA/4/2021 CAVT. NO.07862/020,	ASOMI INDUSTRIES PRIVATE LTD. AND ANR. Versus ASSAM TEA EMPLOYEES PROVIDENT FUND ORGANIZATION AND 5 ORS.	MR. S P ROY MS S DAS	SC, ATEPFO MR. T DEURI MR. S DUTTA (R-5) SC, PNB FOR CAVEATOR
26	I.A.(Civil)/42/2021 FIXED in PIL/1/2021 WITH PIL/1/2021	GLOBAL TRUST CLUB Versus UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. B K SEN MR F HAQUE	ASSTT.S.G.I. GA, NAGALAND
27	WA/337/2021 FIXED	GLOBAL TRUST CLUB Versus UNION OF INDIA AND 4 ORS.	MR. N DHAR MR. B K SEN MR F HAQUE	ASSTT.S.G.I. GA, NAGALAND
28	WA/250/2021	PRASANTA BARUA Versus UNION OF INDIA AND 12 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	ASSTT.S.G.I.
29	WITH WA/250/2021	RASHMI REKHA MAJUMDER Versus THE UNION OF INDIA AND 23 ORS.	MR. Y S MANNAN MR. M J BARUAH MS B MAJUMDER MS M NEOG	MR B D DAS (R-3,4) MR D KALITA (R-3,4) MR. S R RABHA (r- 5,7,8,10,12,13,15,15) MR. D NATH (R-3,4) MS K PHUKAN (R-3,4) ASSTT.S.G.I.
29	WP(C)/5866/2021 FIXED	UNION OF INDIA AND 5 ORS. Versus ANIL KUMAR SHARMA AND ANR.	SC, GST	MR M CHANDA MR. S DUTTA MR S CHOUDHURY
30	PIL/17/2022 FIXED	MONOJ HAZARIKA AND ANR. Versus THE UNION OF INDIA AND 15 ORS.	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MR. K H CHOUDHURY	ASSTT.S.G.I. SC, FOREST
31	PIL/26/2022	DR. RAMEN CHANDRA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. U B SARMA MRS. G SARMA	GA, ASSAM SC, APSC
32	PIL/27/2022	CITIZEN FOR JUSTICE AND PEACE Versus THE UNION OF INDIA AND 5 ORS.	MR. M DUTTA MS S DEV MR J MAHANTA	GA, ASSAM SC, NRC ASSTT.S.G.I.
33	PIL/35/2022	BYOMOKESH DUTTA Versus THE STATE OF ASSAM AND 5 ORS	MR. S BARUAH MR. S K DAS MR R KARIM MR D BARMAN	SC, HIGHER EDU SC, FINANCE

34	PIL/39/2022 FIXED	MRINMOY KHATANIAR AND ANR Versus THE UNION OF INDIA AND 11 ORS	MR D K DAS MR. R K AGARWALA MRS. R S CHOWDHURY MR H BETALA MR C KUMAR	GA, ASSAM ASSTT.S.G.I. SC, COAL INDIA SC, FOREST
35	WA/46/2022 FIXED	RAMPRASAD BHUMIJ Versus THE UNION OF INDIA AND 5 ORS.	MR. R C DAS MR. B BORAH MRS. S GOYEL	ASSTT.S.G.I.
36	WA/91/2022	THE ASSAM STATE ELECTION COMMISSION Versus ANIMA DEVI SARKAR AND 6 ORS.	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	GA, ASSAM
37	WA/166/2022 FIXED	THE UNION OF INDIA AND 2 ORS Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	MR. S CHAKRABORTY DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI SC, REVENUE MR. J K DAS (r-5 to 7)
	WITH I.A.(Civil)/1372/2022 in WA/166/2022	THE UNION OF INDIA AND 2 ORS. Versus KSHITISH CHANDRA KARMAKAR AND 9 ORS	DR. B N GOGOI DR. B N GOGOI	MR. M A I HUSSAIN (r-1) GA, ASSAM MR. A GANGULY (r-5 to 7) MR A R BHUYAN (r-1) MS R A MOSTAFI (r-1) MR T CHHETRI MR. J K DAS (r-5 to 7) SC, REVENUE
38	WA/180/2022 B/O	NILOY BHUSAN SINGHA Versus THE STATE OF ASSAM AND 6 ORS.	DR. B AHMED MR M J QUADIR MR. K MIRA	SC, CO OP
39	WITH WA/98/2022	THE REGISTRAR OF CO OPERATIVE SOCIETIES, ASSAM Versus JIABUR RAHMAN LASKAR AND 6 ORS.	SC, CO OP MR. S K TALUKDAR	DR. B AHMED (r-2) MR. M KHAN MR. N HAQUE (r-2) MR M J QUADIR (r-2) MR. J RAHMAN MR. K MIRA (r-2) MR R ISLAM
	WITH I.A.(Civil)/798/2022 in WA/98/2022	THE REGISTRAR OF CO OPERATIVE SOCIETIES, ASSAM Versus JIABUR RAHMAN LASKAR AND 6 ORS.	SC, CO OP MR. S K TALUKDAR	
40	I.A.(Civil)/1572/2022 FIXED in WP(C)/28/2021) THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 16 ORS.	MR. T J MAHANTA	MR J CHUTIYA (R-4- 6) MS. S S SAIKIA MS. S KEMPRAI (R-4- 6) MR. S S SAIKIA
	WITH WP(C)/28/2021	BONDITA BORAH Versus THE STATE OF ASSAM AND 16 ORS	MS. S S SAIKIA	MR J CHUTIYA (R-4- 6) SC, APSC MS. D KALITA (R-7-10) MRS N DEKA (R-7-10) MR. V RAJKHOWA (R-11-17) MS. S KEMPRAI (R-4- 6) MR. S HAZARIKA (R-18) MR. D GOGOI (R-11-17) SC, PERSONNEL DEPT.
	WITH I.A.(Civil)/2370/2021 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION Versus BONDITA BORAH AND 17 ORS.	MR. T J MAHANTA MR. P P DUTTA	MR. M K SARMA MR. S BANIK MR. V RAJKHOWA (R11-R17) MR F KHAN
	WITH I.A.(Civil)/1719/2022 in WP(C)/28/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus BONDITA BORAH AND 16 ORS.	SC, APSC MR. A BORUA MS P SARMA	

41	WITH WP(C)/5169/2020	NAVIN KUMAR RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. S BANIK MR H GUPTA MS. R M SARMAH	SC, APSC SC, PERSONNEL DEPT.
42	WITH WP(C)/5248/2020	BONANI PRIYA RAJKONWAR Versus THE STATE OF ASSAM AND 4 ORS	MR F KHAN MS D BARUAH MS BISMITA BARMAN	GA, ASSAM SC, APSC
43	WITH PIL/83/2021	SIDHARTHA SARMAH Versus THE STATE OF ASSAM AND 3 ORS.	MR. K N CHOUDHURY MR. U K NAIR MR. T DEURI MR. S HAZARIKA	GA, ASSAM SC, APSC
	WITH I.A.(Civil)/79/2022 in PIL/83/2021	THE ASSAM PUBLIC SERVICE COMMISSION AND ANR. Versus SIDHARTHA SARMAH AND 2 ORS.	MR. T J MAHANTA MR. P P DUTTA	GA, ASSAM MR. S HAZARIKA
44	WITH WP(C)/1208/2022	DHRITIDEEP DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. K N CHOUDHURY MR. U K NAIR MR B KAUSHIK MR. S HAZARIKA N GAUTAM MR S SARMAH	GA, ASSAM SC, APSC
45	I.A.(Civil)/1736/2022 in Mat.App./6686/2022	TAPAN DAS Versus RIMPI DAS	MR P K DAS MR. M BARUAH MR. M ALOM	
	WITH Mat.App./6686/2022 (Filing Number)	TAPAN DAS Versus RIMPI DAS E	MR P K DAS	
46	I.A.(Civil)/2045/2022 B/O FOR 22.7.2022, WITH WP(C)/4692/2020 (D/O) in WP(C)/4692/2020	JESMIN AHMED AND 10 ORS Versus THE STATE OF ASSAM AND 5 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI MS H. AHMED	SC, ELEM. EDU SC, SSA
HEARING				
47	WP(C)/4034/2013 FIXED	EQUALITY FORUM Versus THE STATE OF ASSAM AND 7 ORS	MR.M K CHOUDHURY MR.N BARUAH MR.T N SRINIVASAN	GA, ASSAM MR.D K DAS MR.M SARANIA MR.S R GOGOI MR.S U AHMED MS.M GOSWAMI MR.D MAHANTA MRD DUARA MS.L GOGOI
48	WITH WP(C)/2752/2013	MD. SHAKEEL SAADULLAH and ANR Versus THE STATE OF ASSAM AND 5 ORS	MR G BAISHYA (P1) U K NAIR A SARMA A CHETRY MD. A HASSAN (P1) MS. B BORA (P1) MS. B BORA (P1)	MR. N DUTTA MR G BAISHYA MR. D K DAS MD. A HASSAN SC, FINANCE MR D DUARA
49	WP(C)/8682/2019 B/O	KRISHNA KANTA DEBNATH Versus THE STATE OF ASSAM AND 2 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. SC, N C T E
50	WITH WP(C)/7959/2017	PARTHA SARATHI CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. B SAHARIA MR.J U N M LASKAR MR. A M BARBHUIYA MRA R BHUYAN MS.F BEGUM MS.M MEDHI	GA, ASSAM SC, SECONDARY EDUCATION
51	WITH WP(C)/840/2018	PRABHASH KUMAR SARMA Versus THE STATE OF ASSAM	MR A R BHUYAN	SC, SEC. EDU. GA, ASSAM

52	WITH WP(C)/5480/2019	IBRAHIM KHAN AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR. D BARMAN	SC, SEC. EDU. MR. I ALAM (SC, N.C.T.E)
53	WITH WP(C)/5992/2019	SHAHUD AHMED BARLASKAR Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM SC, N C T E
54	WITH WP(C)/4250/2020	SYED USUF ALI Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. A K DUTTA MR. B PURKAYASTHA MR A B DEY MR. S SUTRADHAR	SC, SEC. EDU. SC, N C T E
55	WITH WP(C)/571/2022	CHAND MOHOMMAD ALI AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. U SARMA	SC, SEC. EDU.

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE N. KOTISWAR SINGH
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 2

[DIVISION BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO DIVISION BENCH-II), ALONG WITH
THE FOLLOWING MATTERS**

THIS BENCH WILL RISE AT 2:50 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/4544/2022 FIXED	ALI HASSAN @ HASSAN ANSARI Versus THE UNION OF INDIA AND 11 ORS	MR S N KRISHNATRAYA MR R YASIN	GA, ASSAM ASSTT.S.G.I. SC, HEALTH
ADMISSION				
2	CRL.A(J)/80/2022	JITU GOGOI @ SUKAN Versus THE STATE OF ASSAM	MR. U CHOUDHURY LEGAL AID COUNSEL	
3	CrI.A./109/2022 FIXED	MAMUNUR RASHID Versus THE NATIONAL INVESTIGATION AGENCY (NIA)	MR. N J DUTTA MR N AHMED MR G P CHETIA	SC, NIA
4	WP(C)/2567/2022	MD. YAKUB ALI Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BORA MR. T DEURI MR. J PATOWARY MR. V A CHOWDHURY MS. A MESEN MS J BEGUM	GA, ASSAM MR I RAFIQUE (R8) MR. M K SHARMA (R8) MS A AFREEN (R8)
ORDERS				
5	CrI.A./137/2021	NATIONAL INVESTIGATION AGENCY (NIA) Versus RAMNINGLE PAME (A-8)	MR. R K D CHOUDHURY, ASGI SC, NIA	MS S MOCHAHARI MR. S DUTTA
6	WP(C)/5726/2021	KHUSBOO DAMANI Versus THE GAUHATI HIGH COURT AND 35 ORS	MR. J ROY MR A ATREYA	SC, GHC
7	CrI.A./60/2022 WITH OFFICE NOTE, LCR 5 FILES, P.B.-2	SUKUR ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR GIAS MR M Z SHAH MR. A AHMED	PP, ASSAM
	WITH I.A.(CrI.)/171/2022 in CrI.A./60/2022	SUKUR ALI AND ANR Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR GIAS MR M Z SHAH MR. A AHMED	PP, ASSAM

8	I.A.(CrI.)/92/2022 WITH LCR 6 FILES, P.B.-2 in CrI.A./36/2022 WITH CrI.A./36/2022	HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR.	MR G SAHU MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
9	I.A.(CrI.)/101/2022 WITH OFFICE NOTE, LCR 4 FILES in CrI.A./38/2022 WITH CrI.A./38/2022	HAFIJUR RAHMAN Versus THE STATE OF ASSAM AND ANR ANJAN NATH AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR G SAHU MR. S A HUSSAIN MR D J HALOI MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM PP, ASSAM
10	I.A.(CrI.)/125/2022 WITH LCR 8 FILES in CrI.A./47/2022 WITH CrI.A./47/2022	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS	PP, ASSAM
11	I.A.(CrI.)/164/2022 WITH OFFICE NOTE, LCR 4 FILES, P.B.-2 in CrI.A./103/2020 WITH CrI.A./103/2020	UPEN DEKA AND 3 ORS. Versus THE STATE OF ASSAM AND 3 ORS. ON THE DEATH OF MD SABDUL ALI HIS LEGAL HEIRS RUMEDA KHATUN Versus THE STATE OF ASSAM and 17 ORS	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR J C BORAH MR J C BORAH MS. M DEVI	PP, ASSAM MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM
12	I.A.(CrI.)/220/2022 WITH OFFICE NOTE, LCR 5 FILES in CrI.A./90/2022 WITH CrI.A./90/2022	MD SABDUL ALI Versus THE STATE OF ASSAM and 17 ORS	MR J C BORAH MS. M DEVI MR. P KATAKEY	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN PP, ASSAM
13	I.A.(CrI.)/237/2022 WITH LCR 6 FILES, P.B.-2 in CrI.A./179/2021 WITH CrI.A./179/2021	LAKHINDRA SURENG @ BHAYA Versus THE STATE OF ASSAM	MS. P SAHA	PP, ASSAM
14	CRL.A(J)/107/2017 WITH LCR 5 FILES, P.B.-2	LAKHINDRA SURENG @ BHAYA Versus THE STATE OF ASSAM	MS. P SAHA	PP, ASSAM
15	I.A.(CrI.)/237/2022 WITH LCR 6 FILES, P.B.-2 in CrI.A./179/2021 WITH CrI.A./179/2021	SRI DIPEN KHAKHLARY AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM
16	Death Sentence Ref./2/2021 WITH LCR 4 FILES, P.B.-2, FIXED	SRI DIPEN KHAKHLARY AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. P C DEY	PP, ASSAM
17	CrI.A./80/2021	HEARING		
18	CrI.A./165/2021 FIXED	BROJEN DAS Versus THE STATE OF ASSAM	AMICUS CURIAE MRS. RITA DAS MOZUMDAR	PP, ASSAM
19	CrI.A./165/2021 FIXED	THE STATE OF ASSAM Versus BIKRAM HARIJAN @ CHANDAN HARIZON	PP, ASSAM	MR. B CHAKRABORTY MRS P HAZARIKA MR D K BHATTACHARYYA
20	CrI.A./165/2021 FIXED	BIKRAM HARIJAN @ CHANDAN HARZION Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR. B CHAKRABORTY MRS P HAZARIKA	MR. S S BAROOAH, LEGAL AID COUNSEL PP, ASSAM
21	CrI.A./165/2021 FIXED	NATIONAL INVESTAGATION AGENCY (NIA) Versus LAMCI IRALU @ KEYILAMCILUNG IRALU @ LAMCI @ LAMCILUNG	SC NIA	MR P KATAKI MRS R BEGUM MRS. M D BORUAH

18 **WITH**
CrI.A./163/2021

NATIONAL INVESTIGATION AGENCY (NIA) MR. SATHYANARAYANA
Versus
RUTH CHUWANG MR D K DAS

MR P KATAKI
MRS R BEGUM
MRS. M D BORUAH
MS. M DEVI

19 **WITH**
CrI.A./167/2021

NATIONAL INVESTIGATION AGENCY (NIA) SC NIA
Versus
TULULA PONGEN

MR. S DUTTA
MR. S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CIVIL BENCH-II, FROM ITEM
NOS. 1 TO 61), ALONG WITH THE FOLLOWING
MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/390/2022	JOWAHAR ALI AHMED AND 5 ORS. Versus SMT. MAMATA HOJAI, AES	MD. S ALOM MR. M S ALAM	
2 Cont.Cas(C)/411/2022	ROFIQUL ISLAM SHEIKH Versus SURANJANA SENAPATI, ACS	M ALAMGEER MR. A H M R CHOUDHURY	
3 WP(C)/712/2022	MINA GOSWAMI Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA MS D DUTTA	SC, SEC. EDU. GA, ASSAM
WITH 4 WP(C)/202/2022	DAMBARU DAS Versus THE STATE OF ASSAM AND 3 ORS.	MS M BORAH MS. S BURAGOHAIN MR. B B BORAH MS. B CHOWDHURY	SC, SEC. EDU.
5 WP(C)/1462/2022	ABU SUFI MD HIFJUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. N HOSSAIN MR M MONDAL	SC, ELEM. EDU GA, ASSAM
6 WP(C)/2371/2022 B/O	EKRAMUL HOQUE Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU GA, ASSAM
7 WP(C)/3678/2022	FORHANA AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR. M KHAN MR. A BURAGOHAIN MR. J RAHMAN	SC, ELEM. EDU GA, ASSAM SC, SSA
8 WP(C)/3923/2022	RANJAN DUTTA Versus THE STATE OF ASSAM AND 3 ORS	DR. B N GOGOI	SC, ELEM. EDU
9 WP(C)/4663/2022 FIXED	MOHIT KUMAR CHAUHAN AND 4 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR M Z SHAH MR A S SK	GA, ASSAM ASSTT.S.G.I.
10 WP(C)/4683/2022 FIXED	MD YAMIN HASSAN Versus THE STATE OF ASSAM AND 5 ORS	MR I HASSAN	SC, HIGHER EDU SC, U G C

11	WP(C)/4691/2022 FIXED	COLLEGE OF TEACHER EDUCATION AND ANR Versus NATIONAL COUNCIL FOR TEACHER EDUCATION AND 6 ORS	MR. P J SAIKIA MR. A K GUPTA MR K J SAIKIA	SC, HIGHER EDU SC, N C T E
12	WP(C)/4735/2022	PRAHLAD CH NATH AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
13	WP(C)/4736/2022	PRANITA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M ALI MR. R ISLAM	SC, ELEM. EDU
14	WP(C)/4745/2022	PARESH BAISHYA Versus THE STATE OF ASSAM AND 8 ORS	MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	SC, SEC. EDU. GA, ASSAM
15	WP(C)/4747/2022	JAMAL UDDIN MONDAL Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU SC, ELEM. EDU SC, SCERT, ASSAM
16	WP(C)/4749/2022	MD. NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. S A HUSSAIN MR D J HALOI	SC, ELEM. EDU GA, ASSAM
17	WP(C)/4755/2022	JADAV BORAH AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. B BHUYAN MRS. R S DEURI	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
18	WP(C)/4756/2022	SAILEN SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR S BORTHAKUR MR. P. SINGHA	SC, HIGHER EDU
19	WP(C)/4758/2022	ABDUL OWAHID Versus THE NATIONAL COUNCIL FOR TEACHERS EDUCATION AND 4 ORS	MR. D F A AHMED MR. J LASKAR	SC, N C T E SC, G U
20	WP(C)/4759/2022	ABDUL BARIQUE AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR S BORTHAKUR MR D C NATH MR. P. SINGHA	SC, SEC. EDU. SC, SSA
21	WP(C)/4768/2022	MD. IMRAN KHAN Versus THE STATE OF ASSAM AND 5 ORS	MR. M R KHANDAKAR	SC, ELEM. EDU SC, ELEM. EDU SC, SCERT, ASSAM
22	WP(C)/4770/2022	DAMAYANTI BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. S B PRASAD	SC, ELEM. EDU SC, AG SC, BTC
23	WP(C)/4772/2022 B/O	DR. LOKMAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MS. N SHYAMAL MR. A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
24	WP(C)/4777/2022	DIPAK KUMAR SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR. S Ali MR K DAS	SC, SEC. EDU. SC, BTC
25	WP(C)/4780/2022	HALADHAR RABHA @ HALADHAR RAVA Versus THE STATE OF ASSAM AND 6 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
<u>ORDER (STAY VACATING)</u>				
26	I.A.(Civil)/2025/2022 in WP(C)/3542/2022 WITH WP(C)/3542/2022 CAVT. NO. 05212/022,	MD. ABDUL JALIL CHOUDHURY Versus MD. GULZAR HUSSAIN AND 6 ORS. MD. GULZAR HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARMAN MRS P P BORAH MR. P K DAS MS. S B CHOUDHURY MR A N AHMED MR. S K DAS	SC, ELEM. EDU MRS S B CHOUDHURY SC, FINANCE SC, ELEM. EDU GA, ASSAM MR F HAQUE MR N ISLAM FOR CAVEATOR SC, FINANCE
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
27	I.A.(Civil)/1838/2022 in Cont.Cas(C)/89/2022	NAZRUL ISLAM LASKAR Versus DR. BIJOYA CHOUDHURY	MR. M DUTTA	

	WITH Cont.Cas(C)/89/2022	NAZRUL ISLAM LASKAR Versus B KALYAN CHAKRABORTY	MR. M DUTTA MS S DEV MR J MAHANTA	
		ADMISSION		
28	WP(C)/3223/2019 B/O	ABDUL HAKIM Versus THE STATE OF ASSAM AND 3 ORS.	G UDDIN MR. A UDDIN MS. P A TALUKDAR MR N Y KONYAK	SC, HIGHER EDU MR. T C CHUTIA (SC, SEBA)
29	WP(C)/4955/2019 FIXED	AJOY KUMAR DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM MR. P BORAH MR. C PRADHAN SC, AGRI. DEPARTMENT
	WITH			
30	WP(C)/4960/2019	AJOY KUMAR DUTTA AND 2 ORS. Versus THE STATE OF ASSAM AND 19 ORS.	MR. B C DAS MR D N BHATTACHARYYA	GA, ASSAM MR. P N GOSWAMI MR. N J KHATANIAR (R14, R15) MR. N J KHATANIAR (R14, R15) SC, AGRI. DEPARTMENT
31	WP(C)/1109/2020	ASMAT ALI SK. Versus THE STATE OF ASSAM AND 7 ORS	MR A RAHMAN MR E HUSSAIN	SC, ELEM. EDU GA, ASSAM MR. M DUTTA MD J ALOM MR. M ISLAM SC, SSA
32	WP(C)/2019/2020	AFTAB UDDIN MAZUMDER Versus THE STATE OF ASSAM AND 5 ORS.	DR. B AHMED MR. B U LASKAR	SC, SEC. EDU. MR. D P MANDAL (R-6) MR. B BISHAYA (R-5) MS J RAJKUMARI (R-6)
	WITH			
33	Cont.Cas(C)/469/2020	AFTAB UDDIN MAZUMDER Versus IKBAL HUSSAIN BARBHUIYA AND ANR.	DR. B AHMED MR. B U LASKAR	MS J RAJKUMARI
34	WP(C)/2495/2020 FIXED	MONORAMA SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, SEC. EDU. MR. I ALAM, SC, NCTE.
35	WP(C)/5293/2020	BALICHERRA M E MADRASSA Versus THE STATE OF ASSAM AND 5 ORS	MR. A H M R CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, FINANCE
36	WP(C)/5810/2020	IJJATUN BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR J PAYENG MR. T DOLEY	SC, ELEM. EDU GA, ASSAM SC, AG MR. R K TALUKDAR (R-6)
37	WP(C)/758/2021 B/O	SAMSHUL HUDA AKAND Versus THE STATE OF ASSAM AND 7 ORS.	MR. B RAHMAN	GA, ASSAM MR S M T CHISTIE (SC, SECONDARY EDU. DEPT., R - 1, 2, 6) MR. R BORPUJARI (SC, FINANCE DEPT., R - 7, 8)
38	WP(C)/1700/2021 FIXED	BHABANANDA KALITA Versus THE STATE OF ASSAM AND 3 ORS.	MR. D F A AHMED MR. J LASKAR	MRS. K DEVI MR. A K BARUAH (R-4) MR. D BORA (R-4) MS S A KHALIFA SC, EDU
39	WP(C)/2141/2021 FIXED	ALEP UDDIN AHMED Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY MR N RAHMAN	SC, ELEM. EDU GA, ASSAM
	WITH			
	I.A.(Civil)/2143/2021 in WP(C)/2141/2021	HATEM ALI KHAN Versus ALEP UDDIN AHMED AND 6 ORS.	MS. K JAIN	SC, ELEM. EDU MR. H ALI
40	WP(C)/3884/2021	RANU SARMA AND 3 ORS. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR. S K CHAKRABORTY	SC, HIGHER EDU GA, ASSAM MR. M K SHARMA (R-3)

41	WITH WP(C)/3936/2021	IMRAN ALI AND ANR. Versus ASSAM HIGHER SECONDARY EDUCATION COUNCIL AND 3 ORS.	MR. B CHETRI MR P BHATTACHARJYA	SC, AHSEC SC, AHSEC MR. M K SHARMA (r-3)
42	WP(C)/4027/2021 FIXED	ATABUR RAHMAN Versus THE STATE OF ASSAM AND 6 ORS.	MR. A DEKA	SC, ELEM. EDU GA, ASSAM
43	WP(C)/5564/2021	PRAKASH BAISHYA AND 174 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A R SIKDAR MR. A MANNANF MD A S ALI	SC, SEC. EDU. GA, ASSAM
44	WP(C)/5636/2021	TARUN CH. BARMAN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MS L HMAR	SC, SEC. EDU. MR. P MAHANTA MS. P SAHARIA
	WITH I.A.(Civil)/2320/2021 in WP(C)/5636/2021	SARADA KUMAR HALOI Versus TARUN CH. BARMAN	MR. P MAHANTA MS. P SAHARIA	MR. I H SAIKIA
45	WP(C)/6390/2021 FIXED	SUNITA KAKATI AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. S BANIK MS. M TALUKDAR MR. D M NATH MR. S D ROY MR. B KONWAR MS D DUTTA A N HUSSAIN MS F BEGUM	SC, SEC. EDU. GA, ASSAM MR S M T CHISTIE (R- 1,3,4,6) MR. S R BORUAH (R-5) MR A CHALIHA (R-2) SC, FINANCE
46	WP(C)/6962/2021 FIXED	RUDRA CHANDRA DAS Versus THE VICE CHANCELLOR, GAUHATI UNIVERSITY AND 4 ORS	MR F U BARBHUIYA MS S DAS	SC, G U
47	WP(C)/68/2022 B/O	RAJIA BEGOM LASKAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. A H ALAMGIR MR. H S BORAH	SC, ELEM. EDU GA, ASSAM
48	WP(C)/884/2022	TAHERA BEGUM LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR M J QUADIR MR. K MIRA	SC, ELEM. EDU GA, ASSAM
49	WP(C)/1580/2022	DWIJENDRA KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS. D DEKA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU.
<u>ORDERS</u>				
50	Cont.Cas(C)/174/2020 FIXED	SAJAL DAS AND 40 ORS. Versus MANINDER SINGH, IAS AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	MR. D SAIKIA (R-7) MR S M T CHISTIE (R-7) MR. P K BORAH (R-7) MR. B GOGOI MS. N PHUKAN MR P NAYAK MS K DAS MR A CHALIHA
51	WP(C)/6571/2021 FIXED	PRABIN NARZARY Versus BODOLAND TERRITORIAL COUNCIL AND 4 ORS	MR. M SARANIA MD. S U AHMED MS N RAI	SC, HIGHER EDU SC, BTC
52	Cont.Cas(C)/103/2022 B/O	MUNTAZ ALI AHMED Versus SMTI. BIJOYA CHOUDHURY, ACS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA MR. Z HAMMAD	
53	I.A.(Civil)/1219/2022 FIXED in WP(C)/5768/2021 WITH WP(C)/5768/2021	AMINA KHATUN Versus MANIK LAL TALUKDAR AND 4 ORS. AMINA KHATUN Versus THE STATE OF ASSAM AND 4 ORS	MR. Z HAMMAD MR. N HOQUE MD. S HUDA MR E AHMED MD. ARIF	SC, ELEM. EDU MR J C BORAH (R-5)

54	I.A.(Civil)/1776/2022 FIXED in WP(C)/3147/2022	AZHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, SEC. EDU.
	WITH WP(C)/3147/2022	AZHARUL ISLAM AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR	SC, SEC. EDU. GA, ASSAM
	WITH I.A.(Civil)/1891/2022 in WP(C)/3147/2022	SHOHODEV RABI DAS Versus AZHARUL ISLAM AND 6 ORS.	MR. S H RAHMAN MR. D A KAIYUM MR. M S MONDAL	SC, SEC. EDU. MR. I H SAIKIA

STAY MATTERS

55	WP(C)/93/2020	PALLAVI MOTORS PVT. LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR. P DAS MR. S P SHARMA MR. Z ISLAM MR. P BARUAH MR. N N DUTTA	SC, GST
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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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7)	DR. R SARMAH	19-07-2022	To	31-07-2022
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9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
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15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA**

COURT NO: 4

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO SPECIAL DIVISION BENCH),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION			
1 Cont.Cas(C)/158/2022	THE GAUHATI HIGH COURT(PRINCIPAL SEAT) EMPLOYEES ASSOCIATION Versus SRI SAMIR KUMAR SINHA	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	MR. D NATH SR. GA, ASSAM
2 WP(C)/4741/2022	MD. MEHER ALI Versus THE UNION OF INDIA AND 6 ORS	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
3 WP(C)/4742/2022	JAKIR HUSSAIN @ JAKIR ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J. ALI MR. M. P. SARMA MS R A MOSTAFI MS. B M CHHETRI SC, F.T	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI
4 WP(C)/4744/2022	MUSSTT JOYGUN NESSA Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
5 WP(C)/4746/2022	LALCHAN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. J. ALI MR. M P SARMA MS R A MOSTAFI MS. B M CHHETRI	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
6 WP(C)/4753/2022	MD. HATEM ALI Versus THE UNION OF INDIA AND 7 ORS	MR. P RAHMAN MR S ISLAM	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
7 WP(C)/4760/2022	MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MS. R R SAIKIA	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T

8	WP(C)/4763/2022 B/O	ANUWARA KHATUN @ MANOWARA Versus THE UNION OF INDIA AND 5 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
ADMISSION				
9	WP(C)/2211/2018 WITH LCR	ABDUL JABBAR AND 4 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR F U BARBHUIYA MS S DAS MR. A MATIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
10	WP(C)/2505/2018 WITH LCR	MEHERJAN BIBI @ MEHERJAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MD A ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
11	WP(C)/2582/2018 WITH LCR	JAHEL ALI @ MD. JAHER ALI Versus THE UNION OF INDIA AND 6 ORS.	MR. A ROSHID MS. M R DEVI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
12	WP(C)/2802/2018 WITH LCR	MARISH PUTI Versus THE UNION OF INDIA AND 5 ORS.	MR H R A CHOUDHURY MR. A M AHMED MRS H AHMED MR. J M SULAIMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
13	WP(C)/2884/2018 WITH LCR	AJJUL RAHMAN @ AJJUL HOQUE Versus UNION OF INDIA AND 5 ORS.	MR. D P CHALIHA MR M RANA MR. U P CHALIHA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
14	WP(C)/2890/2018 WITH LCR	NIKHIL SARKAR @ NIKHIL JOYADDAR Versus THE UNION OF INDIA AND 6 ORS.	MR. M DEKA MR D K ROY	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
15	WP(C)/2891/2018 WITH LCR	ABDUL KUDDUS Versus THE UNION OF INDIA AND 7 ORS.	MR H R A CHOUDHURY ALHAJJ INAM UDDIN MR. M ALAMGEER SC, F.T	SC, NRC MR D BARUAH MR J PAYENG ASSTT.S.G.I. SC, ELECTION COMMISSION. MRS A VERMA
16	WP(C)/3160/2018 WITH LCR	SAYARUN NESSA Versus THE UNION OF INDIA AND 4 ORS.	MR. U DUTTA MS A DAS	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
17	WP(C)/3673/2018 WITH LCR	ASIA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR E AHMED MR. L R MAZUMDER MD. I HUSSAIN MR. A Z AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/5129/2018 WITH LCR	SULTAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

19	WP(C)/5132/2018 WITH LCR	JAMIRAN NESSA Versus THE UNION OF INDIA AND 5 ORS.	MR A ALI MS. M KHATUN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
20	WP(C)/5175/2018 WITH LCR	LAKHI DAS Versus THE UNION OF INDIA AND 6 ORS.	MR. K LAHKAR MR D BARMAN MR. K M HASSAN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
21	WP(C)/5177/2018 WITH LCR	RUFIA KHATUN @ SULEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. Z A ASADIA MR A HUSSAIN MR M AHMED	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
22	WP(C)/5181/2018 WITH LCR	BILLAL HUSSAIN @ BILLAL HUSEN Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR. A MANNAF MD A S ALI	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
23	WP(C)/5182/2018 WITH LCR	JULHAS ALI @ JULHASH ALI @ JULHACH Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MR J H SAIKIA	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, ECI SC, F.T
24	WP(C)/5199/2018 WITH LCR	PRADIP DEB NATH AND 3 ORS. Versus THE UNION OF INDIA AND 6 ORS.	MR. S CHAKRABORTY MD S HUSSAIN	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
25	WP(C)/1851/2019 WITH LCR	SHAHJAHAN ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MS J BORAH MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
26	WP(C)/1855/2019 WITH LCR	KULSUM BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
27	WP(C)/5814/2019 WITH LCR	SAMIRAN NESSA @ SABIRAN NESSA Versus THE UNION OF INDIA AND 7 ORS.	MD. B ISLAM MR. A A MONDAL MR S HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
28	WP(C)/5819/2019 WITH LCR	SIRAJ Versus THE UNION OF INDIA AND 7 ORS.	MS. D GHOSH MR. M AHMED MS N DEKA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
29	WP(C)/5896/2019 WITH LCR	SAKITON NESSA @ SUKITON NESSA Versus THE UNION OF INDIA AND 9 ORS.	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR. K ISLAM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
30	WP(C)/1552/2020 WITH LCR	MRS. UJJALA SAHA Versus THE UNION OF INDIA AND 6 ORS.	MR. S C PANDIT MD S ULLAH	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI

STAY MATTERS

31	WP(C)/4989/2018 WITH LCR	ABDUL KADER Versus UNION OF INDIA AND 6 ORS.	MR. N J SARKAR MR. D HUSSAIN MR. A M ALAMAN MR. A S TAPADER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
32	WP(C)/8088/2018 WITH LCR	MINUWARA BEGUM @ MONUWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. I HUSSAIN MR. L R MAZUMDER	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
33	WP(C)/145/2019 WITH LCR	RAGHUNATH DAS @ RAGHU DAS Versus THE UNION OF INDIA AND 6 ORS.	MR G P BHOWMIK MR. S SARKAR MR. S P KAKOTI BORA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
34	WP(C)/146/2019 WITH LCR	ALEYA KHATUN @ ALAYA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR G SAROWAR MS F N AHMED MR. N UDDIN MR. M ISLAM	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
35	WP(C)/5593/2019 WITH LCR	MD. CHATER ALI @ SUTTER ALI Versus UNION OF INDIA AND 4 ORS.	MR. D P CHALIHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 1 TO 63), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Cont.Cas(C)/408/2022	SAMIMA NASRIN Versus PARTHA P. MAJUMDAR	MR. A ROSHID MS. M R DEVI	
2	Cont.Cas(C)/409/2022	DR. SAMEDUR RAHMAN Versus G PHUKAN, A.C.S. AND 2 ORS	MR. R MAJUMDAR MR. JUNM LASKAR	
3	WP(C)/3318/2022	PORAN ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. SURAJIT DAS MR. P P DAS	GA, ASSAM
4	WP(C)/3476/2022	HRISHIKESH SHARMA Versus THE UNION OF INDIA AND 11 ORS.	MR. D P BORAH MS. S BORO MR B PAUL	ASSTT.S.G.I.
5	WP(C)/3604/2022	PINKY DAS Versus THE STATE OF ASSAM AND 2 ORS	MR P BHARDWAJ MR. D J BORAH	SC, P W D
6	WP(C)/4533/2022 FIXED	GIAS UDDIN FORAJI Versus THE STATE OF ASSAM AND 7 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM
7	WP(C)/4734/2022	SUMEDHA DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR K KASHYAB	GA, ASSAM
8	WP(C)/4740/2022	CHANDRA BISWAS Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, P H E
9	WP(C)/4743/2022	FIROZA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	SC, P AND R.D. GA, ASSAM SC, FINANCE DEPTT.
10	WP(C)/4751/2022	ALTAF HUSSAIN Versus THE STATE OF ASSAM AND 2 ORS	MR. S CHAMARIA MR. M ALI MR A N SARMAH MR. D DAS	GA, ASSAM
11	WP(C)/4757/2022 CAVT. NO.08232/022,	PRANAB KR ADHIKARY Versus THE STATE OF ASSAM AND 9 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR. M SARMA	GA, ASSAM MR. M KALITA SC, PWD FOR CAVEATOR SC, PERSONNEL DEPT.

12	WP(C)/4767/2022	SARALA KAKATY BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MS S SARMA HAZARIKA MR A CHAKRABORTY MR A CHETIA	SC, FOREST
13	WP(C)/4773/2022	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 3 ORS.	MR R DHAR MR B C MUCHAHARY	GA, ASSAM
14	WP(C)/4782/2022	RANENDRA SINHA AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA	GA, ASSAM
15	WP(C)/4785/2022	ABDUL MANNAN CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS.	MR. S Ali MR K DAS	SC, IRRIGATION
ORDER (IMPLEADMENT OF PARTY)				
16	I.A.(Civil)/2006/2022 in WP(C)/4030/2021	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 9 ORS	MR. JUNM LASKAR MS N KHATUN	GA, ASSAM SC, AG SC, PWD SC, FINANCE
	WITH WP(C)/4030/2021	KRISHALAYA BHATTACHARJEE Versus THE STATE OF ASSAM AND 2 ORS	MR. JUNM LASKAR MS. A AHMED	GA, ASSAM SC, PWD
ADMISSION				
17	WP(C)/8305/2019	MAYUR DUTTA Versus THE FOOD CORPORATION OF INDIA AND 5 ORS.	MR A C BORBORA MR. U K NAIR MR H K DAS MR. N SAIKIA	SC, F C I
18	WP(C)/8671/2019 FIXED	MS. SHILPA KUMARI Versus OIL INDIA LTD. AND 5 ORS.	MRS. S BORPATRA GOHAIN MR. R D PHUKAN	MR. K KALITA (R1-R5) MS. S GHOSH (R1-R5) MR. C BASUMATARY (R1- R5) SC, O I L SC, HEALTH
19	WP(C)/3180/2020 FIXED	DHARANI ALIAS DHARANIDHAR BORDOLOI Versus THE STATE OF ASSAM AND 3 ORS.	MR H DAS	SC, AG SC, IRRIGATION
20	WP(C)/3793/2020 FIXED	RANJU DAS Versus STATE OF ASSAM AND 6 ORS	MRS. S KHATANIAR LEGAL AID COUNSEL	GA, ASSAM MR. A MANNAF (R-7) MD A S ALI (R-7) MS J BEGUM (R-7) SC, P H E
	WITH I.A.(Civil)/363/2022 in WP(C)/3793/2020	RANJU DAS Versus STATE OF ASSAM AND 6 ORS	MRS. S KHATANIAR	GA, ASSAM SC, P H E
21	WP(C)/5/2021	TARIF AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. P K GOGOI MR J P KACHARI	GA, ASSAM MS. A NEOG MS M KAKOTY MR. A SANDILYA
22	WP(C)/645/2021	GOPI NATH DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. MD S HOQUE MR. M DEKA	GA, ASSAM MR. S ROY MR. M H LASKAR MR M HOSSAIN SC, GAD
23	WP(C)/2286/2021	MOONSOON BARKAKOTI Versus THE STATE OF ASSAM AND 6 ORS	MR. K N CHOUDHURY MR. J PATOWARY N GAUTAM	GA, ASSAM R SARMAH MR H K NATH SC, WPT AND BC
24	WP(C)/3398/2021 B/O	MANASH PRATIM RAJKONWAR Versus THE STATE OF ASSAM AND 6 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM MR. R MAZUMDAR (R-6,7) SC, DIB. UNIVERSITY
25	WP(C)/3655/2021 B/O	DHRUBA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN MR. R DHAR	GA, ASSAM SC, SOIL CONSERVATION DEPTT.

26	WP(C)/6831/2021 FIXED	SHAHID ANSARY Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR	SC, P AND R.D. SC, FINANCE
27	WP(C)/6895/2021	SOFIUL ALOM Versus THE STATE OF ASSAM AND 4 ORS	MR. P K TIWARI MR. DITUL DAS MR. A R GOGOI MR. R RAHMAN	SC, AG (A AND E) SC, P AND R.D. GA, ASSAM SC, FINANCE
28	WP(C)/483/2022	ANITA SAIKIA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	SC, PWD
29	WP(C)/589/2022	GAKUL CHANDRA SARMA Versus THE STATE OF ASSAM AND 2 ORS.	MR H K BARUAH MR. U J SAIKIA	MR. J HANDIQUE, SC, REVENUE DEPTT. (R-1,2) SC, REVENUE MR. R BORPUJARI, SC, FINANCE (R-3)
30	WP(C)/603/2022	BISHNATH KARMAKAR Versus THE STATE OF NAGALAND AND 6 ORS.	MR. P K GOGOI MR J P KACHARI	SC, AG GA, NAGALAND SC, FINANCE
31	WP(C)/644/2022	MD. ABU SHAHID Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	SC, P AND R.D. GA, ASSAM
32	WP(C)/2176/2022 FIXED	KHAGENDRA DEKA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
	WITH			
33	WP(C)/2123/2022	PRADIP HAZARIKA Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
	WITH			
34	WP(C)/2215/2022	SMTI GUNADA KAKATI MAZUMDAR Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
	WITH			
35	WP(C)/2238/2022	KAJAL PAUL Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, HOUSING BOARD
36	WP(C)/2804/2022	SMT. KRISHNA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS.	MR G R A MOTTAQUEE	SC, AG (A AND E) GA, ASSAM SC, K A A C SC, IRRIGATION SC, FINANCE
37	WP(C)/3964/2022 FIXED	SUDIPTA SUMAN AND 66 ORS. Versus THE DIRECTOR GENERAL AND 5 ORS.	MR. U K NAIR MR H K DAS MRS. S P NAIR MR. U PATHAK MS. D MAHANTA	MR J P DAS SC, AAU
38	WP(C)/3974/2022 FIXED	SABINA AHMED AND 225 ORS. Versus THE DIRECTOR GENERAL AND 5 ORS.	MR. U K NAIR MR H K DAS MR. U PATHAK MR A CHAKRABORTY MS N NEWME	MR J P DAS SC, AAU
39	WP(C)/3991/2022 FIXED	DR PRADIP BHATTACHARJEE Versus THE STATE OF ASSAM AND 3 ORS	MS. P ADHIKARI G UDDIN MR. A UDDIN	SC, AG SC, HEALTH
	WITH			
40	Cont.Cas(C)/75/2017	DR. PRADIP BHATTACHARJEE Versus SAMIR KUMAR SINHA and ANR.	MR.S AHMED MR.M BURAGOHAIN MD.GIASH UDDIN	MS.S KHANIKAR(R-2) MR. B GOGOI MR. B GOGOI
		ORDERS		
41	Cont.Cas(C)/408/2019 FIXED	KIRTI MOHAN NATH Versus JURI PHUKAN and ORS.	MR. S K GOSWAMI MR. R SHARMA	MR D KALITA (r-3) MR. C S HAZARIKA MR. D NATH (r-3) MS. N BARMAN (r-3)

42	WP(C)/1769/2021	NAZRIN SULTANA CHOUDHURY Versus THE STATE OF ASSAM AND 4 ORS	MR B CHAKRAVORTY MRS P HAZARIKA	GA, ASSAM
43	I.A.(Civil)/1821/2021 in WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS E	MR. A M BARBHUIYA MS A BEGUM	SC, REVENUE
	WITH WP(C)/5118/2021	SHAHIDUL HOQUE LASKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. A M BARBHUIYA MR F A LASKAR MS S R MAZARBHUIYA MS A BEGUM	GA, ASSAM MR. O LASKAR (R-6)
44	I.A.(Civil)/2303/2021 WITH WP(C)/4556/2021(D/O) in WP(C)/4556/2021	SMT. RINA KALITA Versus THE STATE OF ASSAM AND 9 ORS	MR D C K HAZARIKA MS J KALITA	GA, ASSAM SC, FINANCE SC, PWD
45	WP(C)/4517/2021	NURSALIMA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M U MAHMUD MR S H MAHMUD MS N BORDOLOI MS. M BEGUM MS. P DEVI	GA, ASSAM
46	Review.Pet./59/2022 WITH WP(C)/7314/2021 (D/O)	THE DIRECTOR ANIMAL HUSBANDRY AND VETERINARY DEPTT. ASSAM Versus RAHUL AMIN MAZARBHUIYA AND 3 ORS.	MR. B CHETRI MR K KASHYAB	DR. B AHMED GA, ASSAM MR. R A CHOUDHURY
	WITH I.A.(Civil)/884/2022 in Review.Pet./59/2022	THE DIRECTOR ANIMAL HUSBANDRY AND VETERINARY DEPTT. ASSAM Versus RAHUL AMIN MAZARBHUIYA AND 3 ORS.	MR. B CHETRI MR K KASHYAB	GA, ASSAM
47	Cont.Cas(C)/314/2022 FIXED	SAFIQUR RAHMAN Versus JISHNU BARUA AND 4 ORS.	MR P KATAKI MR. B K DAS MR H P GUWALA MR A ALAM	MR D KALITA MR. D NATH
48	I.A.(Civil)/1235/2022 in WP(C)/6211/2021	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR	
	WITH WP(C)/6211/2021	RATNESWAR BANIA Versus THE STATE OF ASSAM AND 4 ORS	MR. U K NAIR MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, AG SC, AGRI. DEPARTMENT
49	I.A.(Civil)/1901/2022 in WP(C)/7267/2018	BHARATI BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A ROY	SC, REVENUE SC, NF RLY
	WITH WP(C)/7267/2018	BHARATI BORO AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. A ROY MR S SHARMA	MR. B. SHARMA (SC, N.F. RAILWAY) MS. M BHATTACHARJEE (GA, ASSAM) MS. N BORDOLOI (SC, REVENUE DEPT.)
50	I.A.(Civil)/2007/2022 B/O, WITH WP(C)/1353/2019 (D/O) AND WP(C)/5090/2017 (D/O) in WP(C)/1353/2019	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR M H CHOUDHURY MR M H CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/2008/2022	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM AND 4 ORS.	MR M H CHOUDHURY MR M H CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/2009/2022	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR M H CHOUDHURY MR M H CHOUDHURY	GA, ASSAM
	WITH I.A.(Civil)/2010/2022	SAHARA BHANU BEGUM Versus THE STATE OF ASSAM and 4 ORS.	MR M H CHOUDHURY MR M H CHOUDHURY	GA, ASSAM

51	WP(C)/3899/2022	HRISHIKESH RAY Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K NAIR MR A V SINGH MR W R MEDHI	SC, P AND R.D. SC, APSC
52	WP(C)/4232/2022	SMTI. BIJAYA THAKURIA Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR R K HAJONG	GA, ASSAM SC, FINANCE
HEARING				
53	WP(C)/7406/2015 FIXED	THANESWAR BORA Versus THE STATE OF ASSAM AND 4 ORS	MR.P KATAKI MS.R BEGUM	MR.C BARUAH GA, ASSAM MR. M NATH (SC, PANCHAYAT & RURAL DEVELOPMENT DEPT.) SC, AG MR. R K TALUKDAR
54	WP(C)/1625/2019 FIXED	GAURAB DUTTA Versus THE INDIAN OIL CORPORATION LTD AND ANR.	MR. B PATHAK MR H K GOGOI MR. R THADANI	MR. M K CHOUDHURY MR. N BARUAH MR P BHARDWAJ

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
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9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
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15)	MR M J QUADIR	29-07-2022	To	05-08-2022
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17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SUMAN SHYAM

COURT NO: 6

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 1 TO 59), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
1	WP(C)/8801/2019 B/O	ARBESH ALI Versus THE STATE OF ASSAM AND 6 ORS.	MR. A H M R CHOUDHURY	GA, ASSAM SC. REVENUE SC, AFDC
MOTION				
2	Cont.Cas(C)/407/2022	SUMITRA DAS Versus GYANENDRA DEV TRIPATHI	MR. R Deka S I AKAND	
3	Cont.Cas(C)/410/2022	BULUMONI CHUTIA Versus GYANENDRA DEV TRIPATHI, I.A.S. AND ANR	MR. R Deka S I AKAND	
4	WP(C)/4472/2022 FIXED	MD. SOFIQUL ISLAM Versus THE UNION OF INDIA AND 10 ORS	MR. A K DAS MR. M J GOGOI N. SARMA	GA, ASSAM SC, NHAI ASSTT.S.G.I. SC, REVENUE
5	WP(C)/4674/2022 FIXED	JONAB ALI PARAMANIK Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR. H ALI MR. R A CHOUDHURY	SC, P AND R.D. GA, ASSAM
6	WP(C)/4738/2022	SUBIRAM BASUMATARY Versus THE STATE OF ASSAM AND 3 ORS	MR J PAYENG	GA, ASSAM
7	WP(C)/4739/2022	JAHANGIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS.	MR S CHAUHAN MR. A R SHOME MR D NANDI	SC, FOREST
8	WP(C)/4748/2022	SMT. MIRA ISLARY Versus THE BODOLAND TERRITORAL COUNCIL AND 4 ORS.	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, P AND R.D. SC, BTC SC, PWD
9	WP(C)/4750/2022 B/O	RAJDIP DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	SC, P AND R.D. GA, ASSAM
10	WP(C)/4752/2022	SANATAN KALITA AND 22 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S D PURKAYASTHA MR. A DEKA MS. S PHUKAN	GA, ASSAM ASSTT.S.G.I. SC, CBI

11	WP(C)/4754/2022	MAHADEV CHOUDHARY AND ANR Versus THE STATE OF ASSAM AND 7 ORS	MS. D J BORAH MR P BHARDWAJ	GA, ASSAM
12	WP(C)/4762/2022	INAMUL HAQUE Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM
13	WP(C)/4765/2022	JEL HOQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. P D NAIR MR G ALAM MR. H ROHMAN S R A NASER	SC, P AND R.D.
14	WP(C)/4766/2022	MANORANJAN CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR R DHAR MR B C MUCHAHARY N. LOHE	GA, ASSAM
15	WP(C)/4769/2022	DIPIKA NATH Versus THE STATE OF ASSAM AND 5 ORS	MR MINTU SAIKIA MR P K KALITA	GA, ASSAM SC, REVENUE SC, FINANCE
16	WP(C)/4771/2022	SYEDA MANJULA BEGUM AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY MS F INTAZ	GA, ASSAM SC, REVENUE SC, KARBI ANGLONG
17	WP(C)/4774/2022	WAHIDA REHMAN Versus NATIONAL HIGHWAY AUTHORITY OF INDIA AND 4 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR MONZUR K CHOUDHURY MR. T NORBU MR. P CHAKRABORTY R. BARUAH	GA, ASSAM SC, NHAI
18	WP(C)/4775/2022	ABDUR ROUF AND 56 ORS Versus THE STATE OF ASSAMA AND 5 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MR J M SULAIMAN MS S DAS	GA, ASSAM SC, FOREST
19	WP(C)/4779/2022	KUNJA DEVI Versus THE STATE OF ASSAM AND 7 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	GA, ASSAM SC, EXCISE DEPTT.
20	WP(C)/4781/2022 B/O	GIRINDRA KUMAR BHUYAN Versus THE UNION OF INDIA AND 9 ORS	MR. R P SARMAH MR M R ADHIKARI MS S P CHETRY	GA, ASSAM ASSTT.S.G.I. SC, PWD
21	WP(C)/4786/2022 B/O	PRAMILA BASUMATARY AND 10 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. S A HUSSAIN MR D J HALOI	GA, ASSAM ASSTT.S.G.I. SC, BTC
22	WP(C)/4787/2022	TAPAN KUMAR NATH Versus THE UNION OF INDIA AND 5 ORS	MR. B P SINHA MR. I AHMED	ASSTT.S.G.I. SC, PWD
ORDER (STAY VACATING)				
23	I.A.(Civil)/1956/2022 in WP(C)/6342/2021	THE STATE OF ASSAM AND ANR Versus INNOVATIVE AUTOCORP PRIVATE LIMITED.	GA, ASSAM	MR. N D SARMA MR. R K SARMA
	WITH WP(C)/6342/2021	INNOVATIVE AUTOCORP PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MR. N D SARMA MR. P K SHARMA	GA, ASSAM
ADMISSION				
24	WP(C)/6201/2015 FIXED	SUSHIL DEHINGIA Versus THE STATE OF ASSAM AND 4 ORS	MR.P D NAIR MR G ALAM MR.H ROHMAN MR.D NAG	MR.H RAHMAN MR.H BURAGOHAIN SC, PWD (ROADS)(R1-4) SC, FINANCE(R5)
25	WP(C)/3150/2016 FIXED	BHOLA RAM BORA Versus LIFE INSURANCE CORPORATION OF INDIA and 3 LTD.	MR. Z ALAM MR. S ISLAM MS. J HUDA MR. E U AHMED MR A HAWARI MS. Y SHAIZA	MR. S NATH (R- 1 - 4) MR. G J SHARMA (R- 1 - 4)

26	WITH WP(C)/1488/2016	MD. MUKIBUR RAHMAN Versus LIFE INSURANCE CORPORATION OF INDIA and 3 ORS.	MR.Z ALAM MR. S ISLAM MR.E U AHMED MR A HAWARI MS.Y SHAIZA MR.N D SARMA MR.J HUDA	MR.S NATH(R- 1-4) MR.G J SHARMA(R- 1-4)
27	WP(C)/6188/2016 FIXED	MD. MOKTAB ALI Versus THE STATE OF ASSAM AND 12 ORS	MR.A M MAZUMDAR MR. R ISLAM MR.D N SARMA	GA, ASSAM MR.S K GOSWAMI(R-10) MR. J HANDIQUE (SC, REVENUE & DISASTER MANAGEMENT) MR.J I BORBHUIYA(R-12) MRS.F BEGUM(R-12) MR.S BHUYAN(R-6) SC, APDCL MR.A ACHARYA(R-10) MR.R GOSWAMI(R- 6) MR.L MOHAN(R-12) MR.R ALI(R-12) MS.M SAIKIA(R-6) MR.B K GOSWAMI(R-10) MS.P BORTHAKUR(R-6)
28	WP(C)/5432/2018 FIXED	MAYJAD ALI Versus THE STATE OF ASSAM AND 6 ORS.	MD. A. RASHID MR. M HUSSAIN	GA, ASSAM (R1,4TO7) SC, FINANCE (R3) SC, REVENUE (R2)
29	WP(C)/5398/2020	MONOWAR HUSSAIN Versus THE UNION OF INDIA AND 3 ORS.	MR. A WAHAB MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MR. B SHARMA SC, NF RLY
30	WP(C)/5565/2020	SAGIR AHMED Versus THE STATE OF ASSAM AND 5 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN, CGC
31	WITH WP(C)/5624/2021	BHUPEN DAIMARY Versus THE UNION OF INDIA AND 7 ORS	MRS. R CHETRI MS. R BEGUM	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r- 1,2) ASSTT.S.G.I. SC, PWD
32	WITH WP(C)/5625/2021	MD. MOKSHED ALI Versus THE UNION OF INDIA AND 7 ORS	MS. R BEGUM MS. R CHETRI	GA, ASSAM MRS. A GAYAN MR. S P CHOUDHURY (r- 1,2) ASSTT.S.G.I. SC, PWD
33	WP(C)/120/2021 FIXED	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
	WITH I.A.(Civil)/880/2021 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M J BARUAH MS B MAJUMDER	SC, GMC SC, GDD
	WITH I.A.(Civil)/763/2022 in WP(C)/120/2021	GUWAHATI MUNICIPAL CORPORATION MARKET CENTRAL COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC SC, GDD
34	WITH WP(C)/702/2022	FANCY BAZAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC

35	WITH WP(C)/1802/2022	FANCY BAZAAR MUNICIPAL MARKET DEALERS ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M K CHOUDHURY MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GDD SC, GMC
36	WITH WP(C)/2145/2022	GUWAHATI MUNICIPAL CORPORATION AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. M J BARUAH MS B MAJUMDER MS M NEOG	SC, GMC
37	WP(C)/2235/2021	ABU BAKKAR CHOUDHURY AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A M BARBHUIYA MR. J N ISLAM MS A BEGUM	GA, ASSAM SC, WATER RESOURCE SC, REVENUE
38	WP(C)/3225/2021 FIXED	VEDANG RADIO TECHNOLOGY PRIVATE LIMITED, AND ANR Versus THE STATE OF ASSAM AND 14 ORS	MR. U K NAIR MR. M DUTTA MR. A BHATTACHARYYA	MR. M K CHOUDHURY MR. S CHAKRABORTY SR, GA, ASSAM
39	WP(C)/3840/2021	BIPAD BAISHYA Versus THE STATE OF ASSAM AND 3 ORS.	MR A CHOUDHURY MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE
40	WP(C)/5470/2021 FIXED	BIJAY BORAH AND ANR Versus THE STATE OF ASSAM AND 9 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
41	WITH WP(C)/5206/2021	TIKENDRA MILI AND 8 ORS Versus THE STATE OF ASSAM AND 15 ORS	MR. R BORUAH	GA, ASSAM
42	WITH WP(C)/5641/2021	DHARANI TAID AND 64 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR S BORTHAKUR MR. D GOGOI	GA, ASSAM
43	WITH WP(C)/5956/2021	PRABHAT SAIKIA AND 3 ORS Versus THE STATE OF ASSAM AND 11 ORS	MR. R BORUAH MR. B GOGOI	GA, ASSAM
44	WITH WP(C)/5994/2021	SATYEN BARUAH @ SATYANYA BARUAH AND 18 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA MR K M BORA	GA, ASSAM
45	WITH WP(C)/6070/2021	MADHABI PAUL AND 11 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	GA, ASSAM ASSTT.S.G.I.
46	WITH WP(C)/6107/2021	MRINAL KANTI RAY AND 18 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. M DUTTA MR. M ISLAM H M ALI	GA, ASSAM
47	WITH WP(C)/6181/2021	PARIKHIT MILI AND 8 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM C.G.C.
48	WITH WP(C)/6544/2021	PANIRAM DAS AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM
49	WITH WP(C)/6802/2021	ANISUR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S H RAHMAN MR. D A KAIYUM MR. D A KAIYUM MR J ISLAM	GA, ASSAM
50	WITH WP(C)/6815/2021	BIPIN SAIKIA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. M DUTTA MR K M BORA	GA, ASSAM

51	WITH WP(C)/6933/2021	RAM CHANDRA SAHA AND 4 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. S S ROY ASSTT.S.G.I.
52	WITH WP(C)/7066/2021	PRADIP MEDHI AND 43 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
53	WITH WP(C)/7357/2021	PUNESWAR KACHARI AND 6 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M DUTTA	GA, ASSAM
54	WITH WP(C)/34/2022	MD. MOKTAR ALI AND 4 ORS Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
55	WITH WP(C)/253/2022	HIRALAL DEY AND 10 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM ASSTT.S.G.I.
56	WITH WP(C)/365/2022	KHITISH DAS AND 11 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. DITUL DAS MR. R RAHMAN	GA, ASSAM SC, BTC ASSTT.S.G.I.
57	WITH WP(C)/462/2022	RUP KUMAR MONDAL AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. H ALI MS S DAS	GA, ASSAM
58	WITH WP(C)/501/2022	ABDUL RAHMAN LASKAR AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	DR. B AHMED MR F A LASKAR	GA, ASSAM
59	WITH WP(C)/506/2022	REKHA SAIKIA AND 6 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. J BARMAN	GA, ASSAM
60	WITH WP(C)/521/2022	ALBOR HUSSAIN LASKAR AND 11 ORS Versus THE STATE OF ASSAM AND 4 ORS	MS. P ADHIKARI MR H I CHOUDHURY MR S BORTHAKUR G UDDIN MR P H KONWAR	GA, ASSAM
61	WITH WP(C)/623/2022	JAKIR HUSSAIN AND 22 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MR. B DEKA (R-1) ASSTT.S.G.I.
62	WITH WP(C)/693/2022	NANDITA BANGTHAI AND 9 ORS. Versus THE UNION OF INDIA AND 5 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM MRS. R DEVI ASSTT.S.G.I.
63	WITH WP(C)/695/2022	ARUN BORA AND 3 ORS. Versus THE STATE OF ASSAM AND 6 ORS	MR. N SARKAR MR P K BASU MR N M DEKA	GA, ASSAM MR. S S ROY (R-7)
64	WITH WP(C)/696/2022	BHASKAR NANDI AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR. M ISLAM H M ALI	GA, ASSAM
65	WITH WP(C)/836/2022	MD. ISMAIL ALI BARBHUIYA AND 11 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U J SAIKIA MS M DAS	GA, ASSAM
66	WITH WP(C)/1077/2022	ASAD AHMED MAZUMDER AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B CHAKRAVARTY MR. S UPADHAY MS. A LALA	GA, ASSAM

67	WITH WP(C)/1165/2022	ATANU DAS AND 4 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. U N CHATTRY MR. O LASKAR	GA, ASSAM MR. B DEKA (R-5) ASSTT.S.G.I.
68	WITH WP(C)/1593/2022	MILON BORAH AND 22 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. M BISWAS MS M DAS	GA, ASSAM
69	WITH WP(C)/1693/2022	AJIT HAZARIKA AND 18 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM
70	WITH WP(C)/1949/2022	DANESWAR SARMAH AND 13 ORS Versus THE UNION OF INDIA AND 5 ORS	R RAHMAN MR. M ISLAM	GA, ASSAM ASSTT.S.G.I.
71	WITH WP(C)/1950/2022	PUNARAM BORA AND 31 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
72	WITH WP(C)/2008/2022	MADHAB NATH Versus THE STATE OF ASSAM AND 6 ORS	MR. P J SAIKIA MR. R S MISHRA MR K J SAIKIA	GA, ASSAM
73	WITH WP(C)/2022/2022	NABIN BORA AND 13 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. P K SAHARIA MS S DAS MR. I U CHOWDHURY	GA, ASSAM
74	WITH WP(C)/2047/2022	MIRA DOLEY AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM
75	WITH WP(C)/2159/2022	CHANDAN RAY AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. D HUSSAIN MR. R A CHOUDHURY	GA, ASSAM ASSTT.S.G.I.
76	WITH WP(C)/2302/2022	BHABA BORA Versus THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN	GA, ASSAM
77	WITH WP(C)/2402/2022	ANANTA HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHAIN MR. P GOHAIN	GA, ASSAM
78	WITH WP(C)/2418/2022	KOREN BASUMATARY AND 2 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
79	WITH WP(C)/2503/2022	JAYANTA BARMAN AND 18 ORS Versus THE UNION OF INDIA AND 8 ORS	MR. DITUL DAS MR N AHMED	GA, ASSAM ASSTT.S.G.I. SC, BTC
80	WITH WP(C)/3035/2022	MD. AMIR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
81	WITH WP(C)/3057/2022	MD. ABDUL AJIT AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B RAHMAN	GA, ASSAM
82	WITH WP(C)/3085/2022	INDRA PRASAD SARMAH Versus THE STATE OF ASSAM AND 6 ORS.	MR J I MONDAL MR J ISLAM MR A N IQBAL	GA, ASSAM

83	WITH WP(C)/3164/2022	LAKHYADHAR KAMAN AND 9 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	GA, ASSAM
84	WITH WP(C)/3558/2022	ATUL BARUAH AND 6 ORS Versus THE STATE OF ASSAM AND 2 ORS	MS. M SARMAH MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH	GA, ASSAM
85	WITH WP(C)/3905/2022	BALU RAM DAS AND 13 ORS Versus THE STATE OF ASSAM AND 5 ORS	DR R C BORPATRA GOHAIN MRS. S BORPATRA GOHAIN MR. S P SHARMA MR. S AHMED	GA, ASSAM
86	WITH WP(C)/3927/2022	MAFIDUL AHMED AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR H R A CHOUDHURY MR. H ALI	GA, ASSAM
87	WP(C)/6172/2021 FIXED	SUBRATA SARKAR Versus THE STATE OF ASSAM AND 3 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR	GA, ASSAM SC, REVENUE
88	WITH WP(C)/2781/2020	MANGALDAI SCHEDULED CASTE FISHERMAN CO-OPERATIVE SOCIETY LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D P BORAH	DR. B AHMED (R-5) GA, ASSAM MR. N HAQUE (R-5) MR. A K AZAD (R-5) MR. B D DEKA (R-4) MR. M DAS (R-4) MR. N CHAUDHURY (R-4)
89	WP(C)/6587/2021 FIXED	DIPURANJAN MAKRARI Versus THE STATE OF ASSAM AND 22 ORS.	MR. B D GOSWAMI MR. J C GOGOI MR B ISLAM	MR. T J MAHANTA (R-5 TO 23) GA, ASSAM MR. D MOZUMDER (R-3,4) MR GAURAV R DUTTA (R- 3,4) MR C GOGOI (R-3,4) MR B S DEKA (R-5 TO 23) MS P SARMA (R-5 TO 23) MS D DEVI
90	WP(C)/7053/2021 FIXED	DIPALI ROY BARMAN @ JAYA BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR. A F N U MOLLAH K ZAMAN	GA, ASSAM (R 2,3) MS. A HUSSAIN (R-5) MR R ISLAM (R-5) MS M DEKA (R-5) SC, GAD (R1) SC, TRANSPORT (R4)
91	WP(C)/7366/2021 FIXED	SAMSUL HOQUE AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. M HUSSAIN MR A K DAS	GA, ASSAM MS. R CHOUDHURY (R4) MR N RAHMAN (R4) MS F N ZAMAN (R4) SC, REVENUE
92	WP(C)/1206/2022 FIXED	GITA BALA MUSHAHARY Versus THE UNION OF INDIA AND 2 ORS	MR. B RAMCHIARY MS A RAMCHIARY MS T RAMCHIARY MS. C TALUKDAR	ASSTT.S.G.I. SC, I O C L (R-2 & 3)
93	WP(C)/2216/2022 FIXED	MD. NURUL ISLAM Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
94	WP(C)/2531/2022	MONIR UDDIN AHMED AND 10 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR R ISLAM	SC, CO OP GA, ASSAM MR. K R PATGIRI (R-7) MR. A K AZAD (R-8,9) MR S A SIKDER (R-8,9) MS. U HAZARIKA (R-7) MR. B AHMED (R-8,9)
95	WP(C)/3308/2022 FIXED	ANJALA BASUMATARY Versus THE STATE OF ASSAM AND 4 ORS	MR. T J MAHANTA MR. J SARMAH	MR S BORTHAKUR (R-5) MR. D GOGOI (R-5) SC, FOREST

96	WP(C)/3791/2022 CAVT. NO.05432/022, FIXED	MAHADEV BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MD H R AHMED	MR. S K DAS (FOR CAVEATOR) MR R KARIM (FOR CAVEATOR) SC, FOREST SC, BTC
97	WP(C)/4104/2022 FIXED	DEBEN TAMULY AND ANR. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	GA, ASSAM SC, HOUSING BOARD
98	WP(C)/4423/2022 FIXED	M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND ANR Versus THE UNION OF INDIA AND 2 ORS	MS. B CHOWDHURY	MR. N ANIX SINGH MR H GUPTA ASSTT.S.G.I. SC, I R C T C
	WITH I.A.(Civil)/2078/2022 in WP(C)/4423/2022	THE INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD. (A GOVT. OF INDIA ENTERPRISE) AND ANR. Versus M/S JAYANTA KUMAR GHOSH OUTDOOR CATERING PRIVATE LIMITED AND 2 ORS.	MS. N K DEVI MR. N ANIX SINGH	MS B CHOUDHURY
<u>ORDERS</u>				
99	Review.Pet./22/2013 WP(C) 10235/2003 (D/O)	SMTI BINA SHARMA AND ANR Versus THE BANKING OMBUDSMAN and ORS	MR.P K ROY MR.S K CHAKRABORTY MRSA CHAKRABORTY MS.M DUTTA	MR.S C KEYAL MS.P BARUAH MS.K BURAGOHAİN
100	Cont.Cas(C)/531/2015	NIRMAL KUMAR AGARWALLA Versus RAJESH PRASAD and 6 ORS	MR.B GOGOİ MS.D DAS	DR.B AHMED(R-2 & 6) MR.N HAQUE(R-2 & 6) MR.M HUSSAIN(R-2 & 6) MR.KHAYERUDDIN(R-2 & 6)
101	Cont.Cas(C)/553/2020	KAMALA DEVI AND 2 ORS Versus M S MANIVANNAN	MR. A F N U MOLLAH MD H R AHMED	MR. D SAIKIA (R-1) MR. R BORPUJARI (R-1) MS. N BORDOLOI (R-1)
102	I.A.(Civil)/2262/2020 WP(C) 5877/2019(D/O) in WP(C)/5877/2019	SANGITA CHOPRA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K SINGH MR. V K CHOPRA MR J CHOPRA MS. R BARMAN	SC, REVENUE
103	Cont.Cas(C)/215/2021	SHRI SUNIL CHANDRA CHAUDHURY Versus SMT ANURADHA ADHIKARI SHARMA AND 2 ORS	MR. H. BURAGOHAİN	
104	WP(C)/5588/2021	M/S DIPAK KR AGARWAL Versus THE UNION OF INDIA AND 7 ORS	MR. T J MAHANTA MR. P P DUTTA MR B S DEKA MS P SARMA	MR. D K BAGCHI (R-1 TO 7) ASSTT.S.G.I. MR. D BAGCHI SC, BSNL
105	Cont.Cas(C)/81/2022	DHARAMJIT DOLEY Versus ACHYUT BARUAH	MR. B KONWAR MS D DUTTA	MR. S BARUAH MR M BASUMATARI
106	WP(C)/4469/2022 FIXED	ASHANUR KHAN Versus THE STATE OF ASSAM AND 7 ORS	MR. M BISWAS MS S BORUAH MS M DAS	GA, ASSAM
107	WP(C)/4488/2022 FIXED	CIPLA LTD. Versus THE STATE OF ASSAM AND 3 ORS.	MR. D DAS SR. ADV MR A KALITA MR K TALUKDAR	SC, NHM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
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9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
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13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ACHINTYA MALLA BUJOR BARUA

COURT NO: 8

[CIVIL BENCH-III

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-III, FROM ITEM NOS. 64 TO 126), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3275/2022 FIXED	HINDI TEACHERS TRAINING COLLEGE, NORTH GUWAHATI Versus THE UNION OF INDIA AND 4 ORS	MR. S DUTTA MR P CHOUDHURY MR. P SENGUPTA	SC, ELEM. EDU SC, SCERT, ASSAM MR. U K GOSWAMI (C.G.C) SC, N C T E ASSTT.S.G.I.
ORDER (STAY VACATING)				
2	I.A.(Civil)/4267/2019 in WP(C)/5365/2018 WITH WP(C)/5365/2018	THE STATE OF ASSAM Versus REDAUL HUSSAIN KHAN REDAUL HUSSAIN KHAN Versus THE STATE OF ASSAM AND 5 ORS.	MR. S S ROY JR. GA, ASSAM MR. U K NAIR MS. H DEKA MR R ISLAM MR. M P SARMA	MR. U K NAIR GA, ASSAM SC, N C HILLS
3	I.A.(Civil)/534/2022 in WP(C)/3279/2021 WITH WP(C)/3279/2021	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS B RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS	MR. N J KHATANIAR MR. U K NAIR MR. N J KHATANIAR MR. P P DUTTA	GA, ASSAM SR. GA, ASSAM
4	WP(C)/1487/2020 WITH	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
5	WP(C)/2150/2020 WITH	RANJIT HAZARIKA Versus THE STATE OF ASSAM AND 5 ORS.	MR. P N GOSWAMI MS. A VERMA MR. I KALITA MR. K P PATHAK	GA, ASSAM
6	WP(C)/3341/2021	NABAJIT NATH Versus THE STATE OF ASSAM AND 3 ORS	MR D MAHANTA	GA, ASSAM

7	WITH WP(C)/3407/2021	AMARJYOTI GOGOI Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MS. P BORAH	GA, ASSAM
8	WITH WP(C)/3433/2021	BHASKAR JYOTI NATH Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MR S HUSSAIN	GA, ASSAM
9	WITH WP(C)/3437/2021	MINTU HANDIQUE Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
10	WITH WP(C)/3471/2021	VIKRAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. T J MAHANTA MR. P P DUTTA MR D MAHANTA	GA, ASSAM
	WITH I.A.(Civil)/2325/2021 in WP(C)/3471/2021	VIKRAM BASUMATARY Versus THE STATE OF ASSAM AND 6 ORS.	MR. P P DUTTA MR D MAHANTA	GA, ASSAM
11	WITH WP(C)/3519/2021	RAJA SARKAR Versus STATE OF ASSAM AND 3 ORS	MR. R SARMA MR N BORO	GA, ASSAM
12	WITH WP(C)/3520/2021	NILUTPAL BHUYAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. J PATOWARY MR. D K BAIDYA	GA, ASSAM
13	WITH WP(C)/3528/2021	RAJA IRSHAD Versus THE STATE OF ASSAM AND 3 ORS.	MS M DAS MR. A SARMAH	GA, ASSAM
14	WITH WP(C)/3539/2021	PRITAM DAS Versus THE STATE OF ASSAM AND 3 ORS.	MR. A AHMED MR. I U CHOWDHURY U U KHAN	GA, ASSAM
15	WITH WP(C)/3547/2021	MUSADDIQUE HUSSAIN Versus THE STATE OF ASSAM AND 6 ORS	MR. S BORTHAKUR MS. S KAKATI	GA, ASSAM
16	WITH WP(C)/3798/2021	SWAHANAZ YASMIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM
17	I.A.(Civil)/1291/2022 in WP(C)/5395/2021	NURBHANU NESSA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA	SC, SOCIAL WELFARE
	WITH WP(C)/5395/2021	NURBHANU NESSA AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. I H SAIKIA MR. K KALITA MS L HMAR	GA, ASSAM
ORDER (IMPLEADMENT OF PARTY)				
18	I.A.(Civil)/1740/2022 in Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND 8 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	SC, KHADI AND VILLAGE INDUSTRIES BOARD MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT.
	WITH Cont.Cas(C)/50/2020	KHADI BOARD RETD. EMPLOYEES ASSOCIATION AND 2 ORS. Versus GAURAV BOTHRA, I.A.S. AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	MR R DHAR, SC, HANDLOOM AND TEXTILE DEPTT. MR. B GOGOI MR. B GOGOI MR. P K MUNIR (r-9) MR P NAYAK MR A CHALIHA SC, FINANCE DEPTT.

19	I.A.(Civil)/1867/2022 in Cont.Cas(C)/470/2020	PANKAJ KUMAR BHATTACHARJEE Versus PRASENJIT NATH AND ANR.	MR. I ALAM MR. T SK	
	WITH Cont.Cas(C)/470/2020	PANKAJ KUMAR BHATTACHARJEE Versus PRASENJIT NATH	MR. I ALAM MR. T SK MR. A BHUYAN	
		ADMISSION		
20	WP(C)/3491/2015	MISS. SIKHA SAHA Versus THE STATE OF ASSAM AND 3 ORS	MR.J ABEDIN MR.M ISLAM MR.K I MAJUMDAR	GA, ASSAM(R2) MR.A K THAKUR MRS.D SHARMAR-3 and 4 MR. P P BORTHAKUR (r-3,4) MR.B KALITA(R-3 & 4) MAYUR DAS (r-3,4) MS IVY HUSSAIN (r-3,4) MS A HUSSAIN (r-3,4) SC, PERSONNEL DEPT.
21	WP(C)/5509/2015	SUBODH RANJAN DEB Versus THE STATE OF ASSAM AND 3 ORS	MR.S DAS MR.P M TALUKDAR	GA, ASSAM MS. P CHAKRABORTY(R4) MS. A DAS (R4) MS. K KHAN(R4)
	WITH I.A./1545/2016 in WP(C)/5509/2015	SUBODH RANJAN DEB Versus THE STATE OF ASSAM AND 3 ORS	MR.S DAS MR.P M TALUKDAR	GA, ASSAM
22	WP(C)/2379/2016	AKHTAR HUSSAIN and 6 ORS Versus THE STATE OF ASSAM AND 3 ORS	DR.B AHMED MR.M U MONDAL MR.M HUSSAIN MDI H KHAN	MR.J M A CHOUDHURY SC, HEALTH
23	WP(C)/3408/2016 FIXED	SMTI. PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM AND 2 ORS	MR.S S GOSWAMI MS.R DEKA	GA, ASSAM MR.B J TALUKDAR R- 1 and 2 SC, AG MR. S K MEDHI (R-3) MR.R K TALUKDAR(R- 3) MR P NAYAK, SC, SAD SC, PERSONNEL DEPT.
	WITH			
24	WP(C)/2018/2017	PURNA LAKSHMI BORA NEOG Versus THE STATE OF ASSAM and 2 ORS.	MR.S S GOSWAMI MS.R DEKA	MR.C BARUAH GA, ASSAM SC, AG MR. S K MEDHI (R-3)
25	WP(C)/4893/2016	HIRANYA HAZARIKA and ANR. Versus THE STATE OF ASSAM AND 7 ORS	MR.A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR. P MAHANTA MR H K BARUAH MR. R B GOHAIN MR A KHARSOHUM MR.P K MUNIR	GA, ASSAM MR.S BORA(R-6-8) MR.M GOSWAMI(R-6-8) MR. A CHAMUAH(R-6-8) MR.P P BORTHAKUR(R-6-8) MR.C P SHARMA R-6-8 SC, G.H.C MR.K OJHA(R-6-8)
	WITH			
26	WP(C)/4733/2016	HIRANYA HAZARIKA and ANR. Versus THE STATE OF ASSAM AND 4 ORS	MR.A D CHOUDHURY MR.M MAHANTA MR.M CHOUDHURY MR. P MAHANTA MR H K BARUAH MR. R B GOHAIN MR.N J CHOUDHURY MR A KHARSOHUM MR.P K MUNIR	GA, ASSAM MR.S K MEDHI(SC,GHC) MR.A DAS(SC,GHC)

27	WP(C)/5782/2016 CAVT. NO. 1183/2016 FIXED, CAVT./1183/2016	DR. JOGESWAR BARMAN Versus THE STATE OF ASSAM AND 4 ORS	MR.I CHOUDHURY MR.N J KHATANIAR MS.T JINI MR.S BISWAKARMA	MR.A C BORBORA GA, ASSAM MRS. D. BORA (SC, HEALTH AND FAMILY WELFARE (B) DEPARTMENT) MR.M SMITH MR. N BARMAN (R5) MR. D UPAMANYU (SC. HEALTH DEPARTMENT) SC, HEALTH FOR CAVEATOR
28	WP(C)/18/2017	INDRAJIT DUTTA CHOUDHURY and 4 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.N C DAS MR.T ROY MR.S DEY MR B SARKAR	MS. N MODI GA, ASSAM MR P NAYAK (SC, FINANCE, R-4) MR.S DUTTA(R- 2&3) MR.C SHARMA(R- 2&3) MR.SIDHANT DUTTA(R- 2&3)
29	WITH WP(C)/5618/2017	INDRAJIT DUTTA CHOUDHURY and 3 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MSB DEVI MR.U K NAIR MS.J PAUL MR.A CHETRY	GA, ASSAM MR P NAYAK (SC, FINANCE, R-5)
30	WP(C)/2345/2017 WITH WP(C)/5100/2012 (D/O)	PRANAB KUMAR SAHA Versus THE STATE OF ASSAM and 3 ORS.	MR.B D GOSWAMI MS.H DEKA MR.J M GOGOI	SC, FCSCA MR.F U BORBHUIYA(R-4) MR. M R ADHIKARI (GA, ASSAM) R-1,2 & 3 MS.S DASR-4
31	WP(C)/4221/2018	RINABALA BASUMATARY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. B P BORAH MR D DAS MR P J DUTTA	MS. B BHUYAN MR. B GOGOI SC, HEALTH AND F W SC, BTC
32	WP(C)/4319/2018	DEVENDER SINGH Versus UNION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MR. D BARUA MS K BORKOTOKY	ASSTT.S.G.I. MR. S S ROY (SC, C.G.C.)
33	WP(C)/6519/2018	BHASKAR BORDOLOI Versus THE STATE OF ASSAM AND 4 ORS.	MRS. K K CHOUDHURY MR. N ISLAM MS. S NATH MS. L WAJEEDA MR. T K DEY MS. J BASUMATARY	GA, ASSAM
34	WP(C)/6234/2019	AKHIL KUMAR SARMA Versus THE STATE OF ASSAM AND 3 ORS.	MR. S K DAS MR. A CHAMUAH MR. D BARMAN	GA, ASSAM
35	WP(C)/1190/2020	RAJA RAI @ RAJNARAYAN RAI Versus THE STATE OF ASSAM AND 2 ORS	MR. S UPADHAY MR. B KUMAR	SC, FINANCE SC, TREASURY
36	WP(C)/2293/2020	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 6 ORS.	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	MR. R MAZUMDAR (R7) MR H BEZBARUA (R7) SC, HEALTH
37	WITH WP(C)/2858/2018	LOHIT KUMAR KALITA Versus THE STATE OF ASSAM AND 9 ORS.	MR. K N CHOUDHURY, SENIOR ADVOCATE MR. J PATOWARY MR. D DEKA MR. D J DAS	MR. A M BORA (R11) MS. C CHOUDHURY (R11) SC, HEALTH SC, PERSONNEL DEPT.
38	WP(C)/3119/2020	BIPUL DAS AND 8 ORS. Versus THE GOVT. OF ASSAM AND 3 ORS	MR. J SARMAH	SC, IRRIGATION SC, FINANCE
39	WP(C)/3915/2020	AMINUL ISLAM AND 6 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MS. R CHOUDHURY MR D CHAKRABORTY MR. A H M R CHOUDHURY MS. S S ZIA	MR. S C KEYAL GA, ASSAM MS G HAZARIKA MISS P DAS MR A DEY

40	WP(C)/497/2021	GAURI SANKAR BORA AND 5 ORS Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 6 ORS	MR S BORTHAKUR MR R SENSUA MR S DAS MR. D GOGOI MR D BORAH	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM
	WITH I.A.(Civil)/949/2021 in WP(C)/497/2021	GAURI SANKAR BORA AND 5 ORS. Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 6 ORS.	MR S BORTHAKUR MR S DAS MR D BORAH	
41	WP(C)/926/2021	PRANJAL DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. R PHUKAN MS A DAS	GA, ASSAM
42	WP(C)/1979/2021	CHALJATHANG THADOU Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, SOIL CONSERVATION DEPTT. SC, FINANCE
	WITH WP(C)/1868/2021	BANGSO BODO Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	SC, FINANCE SC, SOIL CONSERVATION DEPTT.
	WITH WP(C)/1982/2021	JACOB RONGPHER Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
	WITH WP(C)/1985/2021	SARAN SINGH PHANGSO Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
	WITH WP(C)/1989/2021	CHANDRA SINGH TAKBI Versus THE STATE OF ASSAM AND 4 ORS.	MR. A BHATTACHARYYA MR P S RAJA	GA, ASSAM SC, FINANCE
47	WP(C)/2296/2021	CHANDRA KANTA DAS Versus ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. K R PATGIRI MS. C DAS	MR S DUTTA MR S DUTTA MR. A BHATTACHARYA MS K TALUKDAR MR. S DUTTA MR. A BHATTACHARJEE SC, A G V B
48	WP(C)/2527/2021	LALIT MAZUMDAR Versus THE STATE OF ASSAM AND 5 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, AG SC, FINANCE
49	WP(C)/3967/2021 FIXED	ARUNABHA GOSWAMI AND 9 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR A C BORBORA MR. U K NAIR MRS. R BORBORA MR. N B GOHAIN	SC, PNRD SC, PERSONAL DEPT. SC, FINANCE
50	WP(C)/4814/2021	BABITA BARKAKOTI Versus THE UNION OF INDIA AND 4 ORS.	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	MR H J TAMULI (R-5) MR. C K S BARUAH (C.G.C.) MR D KALITA (R-5) ASSTT.S.G.I.
51	WP(C)/4817/2021	JITENDRA SHAH Versus THE STATE OF ASSAM AND 4 ORS.	MR D N BHATTACHARYYA	GA, ASSAM SC, PWD
52	WP(C)/5368/2021	TANKESWAR BARUAH AND 8 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, PWD SC, FINANCE
53	WP(C)/5900/2021 FIXED	DUDUL KR PAYEG Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MS. R AHMED	DR. B AHMED (r-8) MR. N HAQUE (r-8) MR. A K AZAD (r-8) MR M HUSSAIN (r-8) SC, PWD
54	WP(C)/148/2022	SMTI. MAYURI PUZARI Versus THE STATE OF ASSAM AND 4 ORS	MR. B CHETRI MR K KASHYAB	SC, ELEM. EDU
55	WP(C)/344/2022	SAHIDA AKTAR BARBHUIYA Versus THE STATE OF ASSAM AND 3 ORS	A RAHMAN MD I H LASKAR MR. R A MAZUMDER	GA, ASSAM MR M J QUADIR (r-4) MR. K MIRA (r-4) MR S S ISLAM (r-4)

56	WP(C)/2790/2022	BHABENDRA KUMAR BAISHYA AND 7 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M DUTTA MR. M ISLAM	SC, P AND R.D. GA, ASSAM SC, FINANCE
ORDERS				
57	WP(C)/6472/2016 FIXED	MADHUSMITA PODDAR Versus THE GAUHATI UNIVERSITY and 4 ORS.	MR.K N CHOUDHURY MR.R DUBEY MS.A B KAYASTHA MS.M SAIKIA	SC, G U
58	Cont.Cas(C)/20/2019	REKHA RABHA AND 97 ORS. Versus MALLIKA MEDHI	MR. D DEKA MR H BORAH	MR. D SAIKIA MR. B GOGOI MR P NAYAK MR. D S DEKA
59	Review.Pet./38/2019 WITH WP(C)/1547/2014 (D/O)	THE STATE OF ASSAM AND ANR Versus SRI PRAFULLA KR. NATH	MR. D SAIKIA MR. N SARMA MR. A DEKA	
60	Cont.Cas(C)/328/2019	DHANMONI KALITA AND 81 ORS. Versus MALLIKA MEDHI	MR. D DEKA MR H BORAH	
61	Cont.Cas(C)/543/2019	LIZA PATHAK Versus KRISHNA GOHAIN AND 3 ORS	MR K P PATHAK MR. P N GOSWAMI MR. R R Gogoi	MR. D SAIKIA MR. D P BORAH
62	Cont.Cas(C)/521/2020	BIDYUT KUMAR DAS AND 2 ORS Versus J B EKKA, I.A.S. AND 2 ORS	MS. P BHATTACHARYA MS. P MAHANTA MR. A BORUA	MR. R HAZARIKA MR. C CHAKRAVARTY
63	Cont.Cas(C)/339/2021	GIRISH DEKA Versus BROJEN MALAKAR AND ANR.	MR. J SARMAH	
64	Cont.Cas(C)/478/2021	KISHALAYA BHATTACHARJEE Versus RAJESH KEMPRAI	MR. JUNM LASKAR MS. A AHMED	MR. B CHOUDHURY MR. B GOGOI MR P NAYAK
65	WP(C)/89/2022 B/O	PANKAJ DAS Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BANIK MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM	SC, HEALTH
66	Cont.Cas(C)/145/2022	HARISH CHANDRA NATH@ HARISH NATH Versus ANAMIKA TAMULI	MR. A BHATTACHARYYA MR P S RAJA	MRS. R S DEURI MS T WAPANGLA MS. M DAS
67	I.A.(Civil)/1246/2022 in Cont.Cas(C)/403/2021	SMT. NILIMA ROY Versus SRI RAVI SHANKAR PRASAD, IAS,	MR. S K ROY	
	WITH Cont.Cas(C)/403/2021	SMT. NILIMA ROY Versus JISHNU BARUAH, IAS AND 2 ORS	MR. S K ROY MD K RAHMAN MS P M SARMA	MR R DHAR
68	I.A.(Civil)/1532/2022 B/O in Cont.Cas(C)/396/2021	AZHAR ALI MD. AZAHAR ALI, Versus GYANENDRA DEV TRIPATHI, I.A.S. AND 3 ORS	MR A ISLAM	MR. J HANDIQUE (R1) MR R A AHMED (R3)
	WITH Cont.Cas(C)/396/2021	AZHAR ALI MD. AZAHAR ALI, Versus GYANENDRA DEV TRIPATHI, I.A.S. AND 2 ORS	MR A ISLAM MR M RANA	MR. D SAIKIA (R1,4) MR. J HANDIQUE (R1) MR. R BORPUJARI (r-4) MR. K H SAIKIA (R3) MR. A GOGOI MR. D NATH MS. N BORDOLOI (R1,4) MR R A AHMED (R3) MR D KALITA
69	I.A.(Civil)/2049/2022 in WP(C)/1044/2022	PAVITRA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, FOREST
	WITH WP(C)/1044/2022	PAVITRA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S D PURKAYASTHA MR S CHOUDHURY MS R MEDHI	SC, FOREST

	WITH I.A.(Civil)/2050/2022 in WP(C)/1044/2022	PAVITRA KUMAR KALITA Versus THE STATE OF ASSAM AND 4 ORS.	MR. S D PURKAYASTHA MR S CHOUDHURY	SC, FOREST
70	I.A.(Civil)/2051/2022 WITH WP(C)/2900/2014 (D/O) in WP(C)/2900/2014	AJIT CHANDRA KALITA Versus THE NORTH EASTERN REGIONAL INSTITUTE OF WATER AND LAND MANAGEMENT and 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN	MR. R K D CHOUDHURY C.G.C.
71	WP(C)/3913/2022 FIXED	RANU ROYCHOUDHURI Versus THE UNION OF INDIA AND 5 ORS.	MR. N C DAS MR. M DUTTA	ASSTT.S.G.I. SC, IIT
HEARING				
72	WP(C)/826/2022 FIXED	MILAN YADAV Versus THE UNION OF INDIA AND 6 ORS	MR J PAYENG MR. A BARUAH	MS. B SARMA ASSTT.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
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17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.A.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1685/2022 FIXED	YAHIA AHMED @ EIIYAHIA AHMED Versus THE STATE OF ASSAM	MS. P ADHIKARI G UDDIN MR. A H SARKAR	PP, ASSAM
2	Bail Appln./1755/2022	ASMOT ALI @ ASANUR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA	
3	Bail Appln./1756/2022	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
4	Bail Appln./1758/2022	LAMPHRANG MAIROM AND ANR Versus THE STATE OF ASSAM	MS P AGARWAL MR. B J DAS	PP, ASSAM
MOTION				
5	Crl.Pet./608/2022	DR. JAYADITYA PURKAYASTHA Versus THE STATE OF ASSAM AND ANR	M ALAMGEER MR. A. ALAM	SC, FOREST
6	AB/2043/2022	HABIBUR RAHMAN Versus THE STATE OF ASSAM	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S ISLAM	PP, ASSAM
7	AB/2045/2022	PRATAP BASUMATARY @ GAIDANG AND ANR Versus THE STATE OF ASSAM	MR. T DEURI MR D KALITA	PP, ASSAM
8	AB/2047/2022 B/O	SANGITA LAHON CHETIA @ SANGITA CHETIA Versus THE STATE OF ASSAM	MR. P J SAIKIA MR. P BORDOLOI	PP, ASSAM
9	AB/2048/2022	NIL AKASH BARMAN Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. J HATIMURIA	PP, ASSAM
10	AB/2051/2022	RAMILA MANDAL @ PRAMILA MANDAL Versus THE STATE OF ASSAM	MR H DAS MR. B C DEKA	PP, ASSAM

11	AB/2052/2022	KEFAYTULLAH BARBHUIYA @ KHAPYATULLA BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA	PP, ASSAM
12	AB/2054/2022	ABDUL KARIM Versus THE STATE OF ASSAM	MR A N AHMED	PP, ASSAM
ADMISSION				
13	Crl.Pet./556/2020 WITH LCR (TWO FILES), FIXED.	SMTI. SUMITRA BORO Versus THE STATE OF ASSAM AND ANR.	MR. K K GOSWAMI (LEGAL AID COUNSEL) MR J ISLAM	MR Z ALAM MR. A SARMA PP, ASSAM
14	Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	PP, ASSAM
WITH				
	I.A.(Crl.)/371/2022 in Crl.A./146/2022	SANIDUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. B CHAKRAVARTY MR. S K MEDHI MRS. M BARMAN	PP, ASSAM
BAIL HEARING (BA)				
15	Bail Appln./1474/2022 FIXED	BALVINDRA SINGH AND 4 ORS Versus THE STATE OF ASSAM	MR. A J DAS MR P DEKA MR G RENGMA MR D L NATH	PP, ASSAM
16	Bail Appln./1507/2022 FIXED	RUPANKAR ROY Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
17	Bail Appln./1623/2022 FIXED	NAZRUL ISLAM Versus THE STATE OF ASSAM	MR. R ISLAM MR G U AHMED MS. S CHAKRABORTY	PP, ASSAM
BAIL HEARING				
18	AB/2405/2021 FIXED	RIAJUL AHMED Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM
19	AB/2707/2021 FIXED	MATLEB ALI AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. A K AHMED MR A AHMED	PP, ASSAM
20	AB/2852/2021 FIXED	NURTAZ ALI Versus THE STATE OF ASSAM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	PP, ASSAM
21	AB/4022/2021 FIXED	KHAIRUL HOQUE Versus THE STATE OF ASSAM	MR. J KALITA	PP, ASSAM
22	AB/4264/2021 FIXED	ALTAB ALI Versus THE STATE OF ASSAM	MR. M AHMED MD I H LASKAR	PP, ASSAM
23	AB/24/2022	FAIJUDDIN ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM MS. B R A SULTANA (r-2)
24	AB/368/2022 FIXED	HITESH DEKA @ HITESWAR DEKA AND 4 ORS Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOUND MS B BORA MR J DAS	PP, ASSAM
25	AB/785/2022 FIXED	GOURANGO CHAKRABORTY Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. N MAHAJAN	PP, ASSAM
26	AB/963/2022 FIXED	GIAS UDDIN @ GIAS UDDIN AHMED Versus THE STATE OF ASSAM	MR J C BORAH	PP, ASSAM

27	AB/985/2022 FIXED	RABIA KHATUN Versus THE STATE OF ASSAM	MR A ALI MR. Y ALI	PP, ASSAM
28	AB/1184/2022 FIXED	ROHIT ALI AND 3 ORS Versus THE STATE OF ASSAM	MS G DEKA MS. K KALITA MRS. S KALITA	PP, ASSAM
29	AB/1250/2022 FIXED	MD. HASMAT ALI @ HASMAT ALI Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MS M TIWARI	PP, ASSAM
30	AB/1251/2022 FIXED	SARIFULLA ALI @ SARIFULLAH Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	PP, ASSAM
31	AB/1254/2022 FIXED	TAMIJ ALI @ TAMIZ ALI Versus THE STATE OF ASSAM	MR. B PATHAK MR. R THADANI MR B HAZARIKA MS M TIWARI	PP, ASSAM
32	AB/1478/2022 FIXED	SIRAJ UDDIN BARBHUIYA @ SIRU MIYA BARBHUIYA AND 9 ORS Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	PP, ASSAM
33	AB/1485/2022 FIXED	MD. ABDUS SHUKUR AND 4 ORS Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
34	AB/1562/2022 FIXED	ROHUL AMIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. S RAHMAN MR. J ALI MD R ISLAM	PP, ASSAM
35	AB/1707/2022	MONDAL SK AND 2 ORS Versus THE STATE OF ASSAM	MR. M ISLAM H M ALI	PP, ASSAM
36	AB/1723/2022	SAIFUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR. M ISLAM	PP, ASSAM
37	AB/1758/2022 FIXED.	SUNITA KUMARI RAI Versus THE STATE OF ASSAM	MR. P HAZARIKA MR. P K MUNIR MR. A GAYAN	
38	AB/1763/2022 FIXED.	BIJOY SAIKIA Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MR. B BORDOLOI	PP, ASSAM
39	AB/1781/2022	ACHINTA DAS Versus THE STATE OF ASSAM AND ANR	MR. M K SARMA MS. S S SAIKIA	PP, ASSAM
40	AB/1909/2022 FIXED	SOBURA BIBI @ SOFURA BIBI Versus THE STATE OF ASSAM	MD E AHMED MD. I HUSSAIN	PP, ASSAM
41	AB/1937/2022 FIXED	BIKI DAS Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
42	AB/1939/2022 FIXED.	AMARDEEP DAS Versus THE STATE OF ASSAM	MR. A PAUL MS. A LAHKAR	PP, ASSAM
43	AB/1978/2022 FIXED	ATUWAR HUSSAIN Versus THE STATE OF ASSAM	MR. M K DAS MS J SAIKIA MR. R DOLEY	PP, ASSAM
<u>ORDERS</u>				
44	I.A.(CrI.)/88/2021 IN BA/202/2020 (D/O), FIXED. in Bail Appln./202/2020	THE STATE OF ASSAM Versus DULAL BORA	PP, ASSAM	MS. P BORAH
45	I.A.(CrI.)/94/2022 in I.A.(CrI.)/545/2021	IYAJUL ISLAM Versus SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	H R A CHOUDHURY MR. M A CHOUDHURY MR. AZAD AHMED	MR. S C BISWAS MR. F A HASSAN PP, ASSAM

	WITH I.A.(CrI.)/545/2021	IYAJUL ISLAM Versus SAHIDUL ALI @ SAIDUL ALI AND 2 ORS (F)	MR. F A HASSAN	
46	I.A.(CrI.)/166/2022 FIXED in CrI.Pet./146/2020 WITH CrI.Pet./146/2020	M/S. DAS ENTERPRISE AND ANR. Versus M/S. J.S.PHARMACEUTICAL	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA	
47	I.A.(CrI.)/181/2022 FIXED. in W.P.(CrI.)/15/2020 WITH W.P.(CrI.)/15/2020	M/S. DAS ENTERPRISE AND ANR. Versus M/S. J.S.PHARMACEUTICALS RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MR. DIPAK SARMA	GA, ASSAM
48	I.A.(CrI.)/273/2022 WITH LCR 5 FILES in CrI.A./308/2019 WITH CrI.A./308/2019	RAJKUMAR PRITHVIRAJ NARAYAN DEV MECH Versus THE STATE OF ASSAM AND 6 ORS. MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. N H BARBHUIYA MS N J BEGUM MR H R A CHOUDHURY MR M HOQUE	GA, ASSAM SC, BTADC PP, ASSAM
49	I.A.(CrI.)/356/2022 IN AB/1325/2022 (D/O), FIXED. in AB/1325/2022	MD. RAFIQUIL ISLAM Versus THE STATE OF ASSAM AND ANR POJALAL NAMASUDRA Versus THE STATE OF ASSAM,	MR. L R MAZUMDER MR M HOQUE MR. A Z AHMED MR. P J SAIKIA MS M NIROLA	PP, ASSAM
50	I.A.(CrI.)/365/2022 AB 1515/2022(D/O) in AB/1515/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
51	I.A.(CrI.)/366/2022 in AB/1376/2022 WITH AB/1376/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
52	AB/1374/2022 WITH AB/1374/2022	KISHORE KUMAR DAS Versus THE STATE OF ASSAM NARESH CHANDRA BARMAN Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM
53	AB/1375/2022 WITH AB/1375/2022	NARAYAN CHANDRA DAS Versus THE STATE OF ASSAM	MR. B S BASUMATARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022

11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE AJIT BORTHAKUR

COURT NO: 11

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.REV.P)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>			
1 Bail Appln./1754/2022	RAJ PAUL Versus THE STATE OF ASSAM	MS. J HAZARIKA MR M CHOUDHURY MR N RAY	PP, ASSAM
2 Bail Appln./1757/2022	JUBIN CHOUDHURY Versus THE STATE OF ASSAM	MR. N UDDIN MR. M ISLAM MR S K CHHETRY	PP, ASSAM
3 Bail Appln./1759/2022	MANAB BORO Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
4 Bail Appln./1760/2022	JAMIL AHMED Versus THE STATE OF ASSAM	MR H I CHOUDHURY MS. M MALLIK MS U DAS	PP, ASSAM
5 Bail Appln./1762/2022	JUNTI KAUR Versus THE STATE OF ASSAM	MR F KHAN MR U CHAUDHURY MS BISMITA BARMAN MS. R TALUKDAR	PP, ASSAM
6 Bail Appln./1763/2022	NAJAMA BEGUM AND ANR. Versus STATE OF ASSAM	MS. P BHATTACHARYA MR. A BORUA MR. D P JAISWAL	PP, ASSAM
<u>MOTION</u>			
7 Crl.Pet./513/2022 FIXED	DIBAKAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA	PP, ASSAM
8 Crl.Pet./599/2022 FIXED.	MRS. KAMALA DAS Versus KAJI HOBI BUR RAHMAN AND ANR	MR. S KALITA MR P DAS MS D TALUKDAR	PP, ASSAM
9 Crl.Pet./703/2022	JOGESWAR SAIKIA AND ANR. Versus THE STATE OF ASSAM AND ANR .	MR. A K PURKAYASTHA MR. S SHARMA	PP, ASSAM
10 Crl.Pet./704/2022	RIPUNJAY GOSWAMI AND ANR Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. P. SINGHA	PP, ASSAM
11 Crl.Pet./706/2022	HAZARAT ALI AND 7 ORS Versus THE STATE OF ASSAM AND ANR	MR H DAS MR. B C DEKA	PP, ASSAM

12	Crl.Pet./707/2022	PRANAB DIHINGIA AND ANR Versus THE STATE OF ASSAM AND ANR	MR. A A R KARIM MS. R BEGOM MR. A DEB	PP, ASSAM
13	Crl.Pet./708/2022	ANJUMAN KUMAR SHARMA AND 5 ORS Versus THE STATE OF ASSAM AND ANR	MR. JYOTIRMOY ROY MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY MR D DAS	PP, ASSAM
14	Crl.Pet./709/2022	TARLOCHAN SINGH Versus THE STATE OF ASSAM AND ANR	MR. M DAS N CHAUDHURY MR A DEKA	PP, ASSAM
15	Crl.Pet./710/2022	MITHUN CHOUDHURY Versus THE STATE OF ASSAM	MR. R BORUAH	PP, ASSAM
16	Crl.Pet./711/2022	NIRMAL SINGH BHANGOO Versus THE STATE OF ASSAM AND ANR	MR. M DAS N CHAUDHURY MR A DEKA	PP, ASSAM
17	Crl.Pet./712/2022	EMAN UDDIN Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MD E AHMED MR. F A HASSAN	PP, ASSAM
18	AB/2044/2022	AKTAR ALOM Versus THE STATE OF ASSAM	MR. A ROSHID MS. M R DEVI	PP, ASSAM
19	AB/2053/2022	ANJAN DAS Versus THE STATE OF ASSAM	R DAS	PP, ASSAM
ADMISSION				
20	Crl.Pet./6/2022 WITH LCR 3 FILES	BIDYA DAS Versus THE STATE OF ASSAM AND 2 ORS.	MR P KOULI MR DEBA SARMAH MS N SHYAM	MR. U DUTTA PP, ASSAM
21	Crl.Rev.P./31/2022 FIXED	MD AZMAL HOQUE Versus THE STATE OF ASSAM AND ANR	MR. S C BISWAS MD A K AHMED MS S BARUAH MR. P S BISWAS MS A BORAH MS. J GHOSH MS. R DEVI	MR. M DAS (r-2) MS. P NEOG (r-2) PP, ASSAM MR. K AGARWAL (r-2)
WITH				
22	Crl.Pet./67/2022	AMIN NURUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR K AGARWAL MR. A PARAMANIK MR. M DAS MS. P NEOG	MR. S C BISWAS (R-2) MR. A SATTAR (R-2) MD A K AHMED (r-2) MR D BANIA (R-2) MS S BARUAH (r-2) PP, ASSAM
23	Crl.Pet./32/2022 WITH LCR 1 FILE	DILIP KUMAR SARMA Versus STATE OF ASSAM AND 4 ORS	MR. T DEURI MS T WAPANGLA	MD A ALI (R2-R5) MR. K BHATTACHARJEE (R2-R5) MS B TALUKDAR (R2-R5) PP, ASSAM
24	Crl.A./144/2022	TAPAN KACHARI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
WITH				
I.A.(Crl.)/368/2022 in Crl.A./144/2022		TAPAN KACHARI Versus THE STATE OF ASSAM	MR. N HASAN MS. S KAKATI MR. A HASAN	PP, ASSAM
25	Crl.A./145/2022 B/O	NAUSHAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
WITH				
I.A.(Crl.)/369/2022 in Crl.A./145/2022		NAUSHAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. A ROSHID MS. M R DEVI MS. T BEGUM	PP, ASSAM
26	Crl.Pet./186/2022 WITH LCR 3 FILES	ABINASH DUTTA Versus THE STATE OF ASSAM AND ANR	MR. K BORUAH MR. M ALOM	MR. J K GOSWAMI (RES. 2) MR. J BARMAN (RES. 2) PP, ASSAM

27	Crl.Pet./208/2022 WITH LCR 1 FILE	SUBHRA JYOTI BHARALI Versus THE STATE OF ASSAM AND ANR.	MR. D DAS SR. ADV MR. K MOHAMMED	MRS. K BARPUZARI (r-2) MR. A CHAMUAH (r-2) MR M P DEKA (r-2) PP, ASSAM
28	Crl.Pet./280/2022 WITH LCR 2 FILES	WAHED ALI Versus THE STATE OF ASSAM	MR. S A HUSSAIN MR D J HALOI	PP, ASSAM
29	Crl.Pet./517/2022	THE STATE OF ASSAM AND ANR Versus SMT. SOMA PAUL	MR. P N GOSWAMI MR. M PHUKAN PP, ASSAM ADDL. AG, ASSAM	MR Z KAMAR MR. N H BARBHUIYA MS N J BEGUM

BAIL HEARING (BA)

30	Bail Appln./3454/2021 WITH CASE DIARY, FIXED	AJAY KUMAR SINGH Versus THE UNION OF INDIA	MR A A DEWAN MR. T K MISRA MR S PRODHANI	SC, NCB
31	Bail Appln./3683/2021	MANIK SARKAR Versus THE DIRECTORATE OF REVENUE INTELLIGENCE	MR. N J DUTTA MR N M HAZARIKA	MR. S C KEYAL SC, DRI
32	Bail Appln./1546/2022 FIXED	BHOLANATH BISWAS Versus THE STATE OF ASSAM	MR. A J SARMA MR. P D NAIR MR G ALAM MR. H ROHMAN	SC, WILD LIFE PROTECTION
33	Bail Appln./1640/2022 FIXED	SAHANUR ISLAM AND ANR. Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA M M ZAMAN	PP, ASSAM
34	Bail Appln./1671/2022 FIXED	ABUL KASHEM AND ANR Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS S KAKATI	PP, ASSAM
35	Bail Appln./1695/2022 FIXED	ANGTONG ENGTI Versus THE STATE OF ASSAM	MR. M SARANIA MR. A I KATHAR	PP, ASSAM

BAIL HEARING

36	AB/993/2022	ZAKIR HUSSAIN CHOUDHURY Versus THE STATE OF ASSAM	MR H R CHOUDHURY	PP, ASSAM
37	AB/1090/2022	AJIBOR ALI AND 4 ORS Versus THE STATE OF ASSAM	H A AHMED MR. R ALI MR A S SK	PP, ASSAM
38	AB/1330/2022 FIXED	MOBARAK HUSSAIN MIR @ MOBARAK ALI Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
39	AB/1360/2022 FIXED	JITENDRA NEWATIA Versus THE STATE OF ASSAM	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR B GOGOI(FINANCE AND TAXATION) PP, ASSAM
	WITH I.A.(Crl.)/227/2022 in AB/1360/2022	JITENDRA NEWATIA Versus THE STATE OF ASSAM	MS. M L GOPE	PP, ASSAM
40	AB/1386/2022 FIXED	MAHTAB UDDIN Versus THE STATE OF ASSAM	MR. R DEV MS. S BARAT	PP, ASSAM
41	AB/1700/2022 FIXED	MRIDUL SAIKIA @ BABU SAIKIA Versus THE STATE OF ASSAM	MR D K MEDHI	SC, EXCISE DEPTT.
42	AB/1924/2022 FIXED	AMIR HAMZA Versus THE STATE OF ASSAM	MR. M A SHEIKH MS S AHMED	PP, ASSAM

ORDERS

43	Crl.L.P./98/2019 in Crl.A./10245/2019	MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR	MR D TALUKDAR MR P CHOUDHURY	PP, ASSAM
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	WITH CrI.A./10245/2019 (Filing Number)	SRI MONOJ KUMAR SARMAH Versus MD. ZAKARIA AHMED AND ANR		
44	I.A.(CrI.)/209/2019 WITH LCR 1 FILE in CrI.A./1619/2019 WITH CrI.A./1619/2019 (Filing Number)	ARIHANT INTERNATIONAL LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. A K JAIN	PP, ASSAM
	WITH CrI.L.P./19/2019	ARIHANT INTERNATIONAL LIMITED Versus THE STATE OF ASSAM AND 6 ORS	MR. A K JAIN	PP, ASSAM
45	I.A.(CrI.)/503/2019 in CrI.A./248/2019 WITH CrI.A./248/2019	SRI HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	PP, ASSAM
	WITH CrI.A./248/2019	HARI PRASAD AGARWALLA Versus THE STATE OF ASSAM AND ANR	MR. P J SAIKIA MR. R S MISHRA MS M NIROLA	MR. B. DUTTA MR. S BANIK A N HUSSAIN PP, ASSAM
46	I.A.(CrI.)/360/2022 BA 2087/2021(D/O) in Bail Appln./2087/2021	SORANGI CHINNA Versus THE STATE OF ASSAM,	MR. S R RABHA MR. R BAISHYA	
47	CrI.Pet./514/2022 FIXED	DIBAKAR BARMAN Versus THE STATE OF ASSAM AND ANR	MR. A K JAIN MR. M KALITA	PP, ASSAM
48	CrI.Pet./562/2022 FIXED	HAMTECH ENGINEERING PVT. LTD. Versus THE STATE OF ASSAM AND ANR.	MR. P K GOSWAMI R SARMAH MR J BORAH MR. K KAKOTI MR. P CHETIA	PP, ASSAM
HEARING				
49	CrI.A./451/2019 WITH LCR 5 FILES, B/O	SRI ANJAN KR. MANJHI Versus THE STATE OF ASSAM AND ANR	MR. S K BARKATAKI MR D K NATH MS M DAS MS. B SHARMA	MR V K BAROOAH PP, ASSAM
50	CrI.A./19/2021 WITH LCR 4 FILES, B/O	SURJYA BARMAN Versus THE STATE OF ASSAM.	MR. N BARMAN MS H AHMED MS P RABHA	PP, ASSAM
STAY MATTERS				
51	CrI.Pet./285/2019	NUPUR CHANDRA BHUYAN AND 2 ORS. Versus PRANITA KALITA	MR. K N CHOUDHURY MR M BEZBARUAH MR. A LAL	MR. S B RAHMAN MR A W AMAN

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022

12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday, 27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV AND I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS. 60 TO 117), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1739/2022	NIRMAL DAS Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM
MOTION				
2	WP(C)/847/2021	BORNALI HAZARIKA Versus THE STATE OF ASSAM AND 4 ORS	MR. J SARMAH	GA, ASSAM
3	WP(C)/1702/2021	ABDUL WAHAB MIAH Versus THE STATE OF ASSAM AND 3 ORS	MR D SAIKIA MR. P A AHMED MR S U AHMED MS J YESMIN	GA, ASSAM SC, REVENUE
4	WP(C)/1941/2021	SUBRATA SEN AND 5 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR J I BARBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	GA, ASSAM SC BTAD
5	WP(C)/4029/2021	SUREN BRAMAH Versus THE COMMISSIONER AND SECRETARY TO THE GOVT OF ASSAM AND 5 ORS	MD A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE
6	WP(C)/4737/2021	NITYA NANDA NATH Versus THE STATE OF ASSAM AND 5 ORS.	MR. U K NAIR MR. M P SARMA	GA, ASSAM MR. A BORO
7	WP(C)/6564/2021 WP(C) 1842/2019(D/O) FIXED	M/S KESHARI INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR S CHAKRABORTY MR. M SMITH MR M HOQUE MR G BORDOLOI V SOLO	MR. K GOGOI, GA, ASSAM MR A KALITA (SC, DISTRICT INDUSTRIES AND COMMERCE CENTRE) MR. B J TALUKDAR (SC, REVENUE AND DISASTER MANAGEMENT)
	WITH I.A.(Civil)/1451/2022 in WP(C)/6564/2021	M/S KESHARI INDUSTRIES Versus THE STATE OF ASSAM AND 3 ORS	MR G BORDOLOI V SOLO	GA, ASSAM

8	WP(C)/7208/2021	NORTH EAST REGION FINSERVICES LIMITED Versus CANARA BANK AND 3 ORS	MS. N K DEVI MR. N ANIX SINGH MR. A CHETIA	
9	WP(C)/7335/2021	KARENDRA BASUMATARY Versus THE STATE OF ASSAM AND 5 ORS	MS N DAS	GA, ASSAM SC, BTC
10	Cont.Cas(C)/66/2022	ZAFOR ALI AND 2 ORS. Versus BIKASH SAINI	MR S BORTHAKUR MR. D GOGOI	
WITH				
11	WP(C)/2861/2021	ASHYUTANANDA HAZARIKA AND 31 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R K BORAH MR. R PHUKAN	GA, ASSAM MR. K K PARASAR (R-1,3,4) ASSTT.S.G.I. SC, FOREST SC, REVENUE
12	WP(C)/3933/2022	BOARD OF DIRECTORS OF PATAMARI SS LTD AND 20 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A SARMA MR. K KALITA MR. LENTSO	GA, ASSAM
<u>ORDER (IMPLEADMENT OF PARTY)</u>				
13	I.A.(Civil)/1110/2022 in WP(C)/2409/2022	SMTI. RITA KAKOTI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS. D SAIKIA	SC, P AND R.D. GA, ASSAM
WITH				
	WP(C)/2409/2022	SMTI. RITA KAKOTI BORAH Versus THE STATE OF ASSAM AND 3 ORS	MS. D SAIKIA MR. H BURAGOHAIN	SC, P AND R.D. GA, ASSAM
<u>ADMISSION</u>				
14	WP(C)/463/2015 FIXED	ASSAM GANDHI SMARAK NIDHI Versus THE STATE OF ASSAM AND 2 ORS	MR.K N CHOUDHURY MR.A DHAR MRK K DAS MS.M MAHANTA	GA, ASSAM S N SARMA (r-4,5) MR P S DEKA, SC, REVENUE DEPTT. MR. N ALAM(R-4,5) MR. M HUSSAIN (r-4,5) MR. K KALITA (r-4,5)
WITH				
	I.A.(Civil)/615/2017 in WP(C)/463/2015	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus ASSAM GANDHI SMARAK NIDHI and 3 ORS	MR. N ALAM MR.S AHMED MR.S U AHMED MR.D DAS	MR.K N CHOUDHURY GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.A DHAR MRK K DAS MS.M MAHANTA
WITH				
15	WP(C)/1236/2017	GOPINATH NAGAR MASZID COMMITTEE RAHMANIA MASZID and ANR. Versus THE STATE OF ASSAM and 5 ORS.	S N SARMA MR.A SARMA(P -1&2) MR. N ALAM MR.K KALITA(P- 1&2) MR.S U AHMED MR.D DAS MR. M HUSSAIN MR. K KALITA MS.P KHOUND(P- 1&2) MR.S CHOWDHURY(P- 1&2) MR. F AHMED	MR.K N CHOUDHURY(R-6) GA, ASSAM MR P S DEKA, SC, REVENUE DEPTT. MR.M MAHANTA(R-6) MR.A DHAR(R-6)
16	WP(C)/7272/2015 FIXED	MD. YAKUB ALI and 81 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. M K BORAH MRM HAZARIKA	SC, CO-OP. MR.D NANDI(R-4) MS.P SARMA (R-4)
17	WP(C)/8766/2019	RUKIYA BEGUM Versus THE STATE OF ASSAM AND 2 ORS.	MR H R A CHOUDHURY G UDDIN MS. P A TALUKDAR MR N Y KONYAK	GA, ASSAM SC, REVENUE

18	WP(C)/91/2020 FIXED	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MR. B P BORAH MR. A C BURAGOHAIN MS A DEVI	MR. D SAIKIA MR. B GOGOI MR H GUPTA MR P NAYAK ASSTT.S.G.I. SC, I O C
	WITH I.A.(Civil)/579/2020 in WP(C)/91/2020	M/S. KEDARNATH KAILASHPATI AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR H BURAGOHAIN MS A DEVI	SC, I O C ASSTT.S.G.I.
19	WITH Cont.Cas(C)/71/2018	JITENDRA SHAW Versus KAILASHPATI SHAW AND ANR	MR. D SAIKIA MR B K SINGH MS. A BEGUM MR. K K DUTTA MR. B GOGOI MR P NAYAK MS. N BORDOLOI MS. M BORA	MR. H BURAGOHAIN MR. T J MAHANTA(R 2) MR. A BORUA MR. D SINGH
20	WITH WP(C)/824/2018	M/S. KEDARNATH KAILASHPATI AND ORS. Versus THE UNION OF INDIA AND ORS.	MR. H BURAGOHAIN MISS. M BORAH MR. S HAZARIKA MS D SINGH (P2) MS A DEVI (P2)	MR. D SAIKIA MRS. A GAYAN (CGC, R1) MR. B GOGOI MR P NAYAK MD K RAHMAN MS M BORA ASSTT.S.G.I. MR. R BARPUJARI MR. A JAHID
21	WP(C)/2881/2020 FIXED	JAGRAVI KALITA Versus ASSAM STATE HOUSING BOARD AND 2 ORS	MR. M K SARMA MR. A SARMAH MS B GOGOI	GA, ASSAM MR. I CHOUDHURY R ALI
22	WP(C)/4992/2020 FIXED	M/S ARYAN MEDIA GROUP COMMUNICATION AND ARYAN FILMS AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MS. S E AHMED MR. D R GOGOI	GA, ASSAM MR. M NATH, SC, PNRD MR. N BORA, SC, ASSAM STATE ELECTION COMMISSION MR N K DEV NATH, SC,P&RD DEPTT.
23	WP(C)/3215/2021 CAVT. NO.04002/021, FIXED	TETELIGURI NAVAJYOTI MATASYAJIBI SAMABAY SAMITY LIMITED Versus THE STATE OF ASSAM AND 3 ORS.	MR. R PHUKAN	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
24	WITH WP(C)/3372/2021 CAVT. NO. 04002/021,	NO. 11 PART-5, KALONG NODI ANCHALIK MEEN SAMABAY SAMITY LTD. AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H. BURAGOHAIN MS A DEVI	GA, ASSAM MR P BHARDWAJ FOR CAVEATOR
25	WP(C)/4888/2021	PRAHLAD DOLOI AND 16 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S S S RAHMAN MR. M R SODIAL MS S Z HAYAT	GA, ASSAM SC, WATER RESOURCE
26	WP(C)/6230/2021	FULCHAND ALI Versus THE STATE OF ASSAM AND 4 ORS.	MR. M K SARMA MR. M RAHMAN	SC, P AND R.D. GA, ASSAM MR. S RANA (R3) MS RUKMINI BARUA (r-5) MS PADMINI BARUA (r-5)
27	WP(C)/126/2022 B/O	NASHIR ALI Versus THE STATE OF ASSAM AND 5 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI N ISLAM	MS S MOCHAHARI MR S S SHARMA MR S DUTTA GA, ASSAM MR. B J MUKHERJEE (R-5) MR. H BURAGOHAIN (R-5) MR S DUTTA
28	WP(C)/697/2022 FIXED	SIBABRATA SARMA Versus THE STATE OF ASSAM AND 7 ORS.	MR. J I BORBHUIYA MS F BEGUM MR. L MOHAN MRS. K H CHOUDHURY	SC, FOREST

29	WP(C)/792/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DHAR MD F FARIDI	SC, PWD DEPTT. GA, ASSAM
30	WP(C)/1984/2022	M/S KARBI PROJECTS PRIVATE LIMITED Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD SC, K A A C
31	WP(C)/1987/2022	M/S J K CONSTRUCTION CO. AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. P MAHANTA MR. R B GOHAIN MR. P BORGHAIN MR A KHARSOHUM	SC, PWD (BUILDING) SC, K A A C
32	WP(C)/2060/2022 FIXED	MD. JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B RAHMAN	SC, P AND R.D. GA, ASSAM
33	WP(C)/2581/2022	ABUL HUSSAIN AND 13 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
	WITH			
34	WP(C)/2586/2022	ABDUL RASHID MANDAL AND 12 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
	WITH			
35	WP(C)/2588/2022	ABUL KHALEK AND 11 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
	WITH			
36	WP(C)/2590/2022	ABDUR RAHMAN AND 13 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. A SARMA MR. K KALITA MR. LENTSO	SC, CO OP GA, ASSAM
37	WP(C)/2827/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
38	WP(C)/2830/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MISS S ROY MD F FARIDI	SC, PWD SC, FINANCE
39	WP(C)/2851/2022	PRADIP KUMAR DAS Versus THE STATE OF ASSAM AND 6 ORS	MR. A DHAR MD F FARIDI	MISS S ROY SC, PWD SC, FINANCE
40	WP(C)/3792/2022 CAVT. NO.05422/022, FIXED, CAVT. NO. 542/2022	MAHADEV BRAHMA Versus THE STATE OF ASSAM AND 8 ORS	MR. D DAS SR. ADV MD H R AHMED	MR. S K DAS (FOR CAVEATOR) MR R KARIM (FOR CAVEATOR) SC, FOREST SC, BTC
41	WP(C)/3887/2022 FIXED	SHIVANGKAR BHOWMICK Versus THE STATE OF ASSAM AND 6 ORS	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	GA, ASSAM SC, FINANCE
42	WP(C)/4013/2022 FIXED	AJAY BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA	GA, ASSAM
	WITH			
43	WP(C)/1881/2022	BINA BABU SINGHA Versus THE STATE OF ASSAM AND 3 ORS	MR. B M CHOUDHURY MR. U CHOUDHURY MR. B PURKAYASTHA MR. B ZAMAN	GA, ASSAM
44	WP(C)/4170/2022 FIXED	M/S R A MAZUMDER AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. T J MAHANTA (R-7) MR. A Y CHOUDHURY (R-7) MR H GUPTA MRS. Z AKHTAR (R-7) MR. T A CHOUDHURY (R-7) SC, PWD ASSTT.S.G.I.

45	WITH WP(C)/4183/2022	M/S R A MAZUMDER AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY	MR. T J MAHANTA (R-7) MR. A Y CHOUDHURY (R-7) MR. P P DUTTA MR H GUPTA MRS. Z AKHTAR MR. T A CHOUDHURY (R-7) SC, INCOME TAX SC, P W D
46	WP(C)/4511/2022 FIXED	TAPASH KUMAR DEV SARMAH AND 14 ORS Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 4 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MR S H MAHMUD MR S ISLAM	SC, APDCL
<u>BAIL HEARING (BA)</u>				
47	Bail Appln./1307/2022	MD. MAJIBUR RAHMAN Versus THE STATE OF ASSAM	MR. S. DEY MR P DEKA MR. B BORAH MR. N GOSWAMI	PP, ASSAM
48	Bail Appln./1379/2022	CHINTAN JAIN Versus THE CENTRAL BUREAU OF INVESTIGATION (CBI)	MR. A LAL MR A BRAHMA MS P BHOWMICK MR. M PANDIT	SC, CBI
<u>ORDERS</u>				
49	Cont.Cas(C)/793/2015	RANA PRASAD NATH Versus SMTI. JAYASHREE DAULAGUPU, I.A.S. and ANR	MR.S BORA MR P KATAKI MR S P DAS MR A ALAM MR.S M T CHISTIE	
50	Cont.Cas(C)/202/2018	JALIL ALI AND 4 ORS. Versus KAMAL BAISHYA AND 4 ORS.	MR. R SARMA MS. K D SARMAH MS. B DEVI	MR. D SAIKIA MR. B GOSWAMI MR. B CHOUDHURY MR. B K DAS MR. S P DAS MRS. R BORAH MS. S CHUTIA MS. N BORDOLOI MR. P KAKATI MR. A DEKA
51	Review.Pet./62/2019	GANGU ORANG Versus KAMAL BAHADUR CHETRI AND 8 ORS	MS. S KHANIKAR MS. P BARUAH MR. S BARTHAKUR	MR. P SARMAH MR. B CHAKRAVARTY MR. S UPADHAY MS THUYEKHRULLU G. A. ASSAM, SC-BTC
52	Cont.Cas(C)/676/2019	MONOWAR HUSSAIN Versus ARUNA RAJORI AND 2 ORS	MR. A WAHAB MR. M U MONDAL	
53	I.A.(Civil)/3482/2019 in WP(C)/683/2018	YADAV LAL SAH AND 76 ORS Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD AND 4 ORS	MR. S P ROY MR. A K RAI MS. N RAI	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI SC, GMC SC, G M D A
WITH				
	WP(C)/683/2018	YADAV LAL SAH Versus THE ASSAM STATE AGRICULTURAL MARKETING BOARD	MR. S P ROY MR. R P N SINGH MS. N RAI MR. A K RAI MR. T R ROY	MR. S SAIKIA (SC, AGRICULTURE MARKETING BOARD.) MR. N J GOGOI (SC,ASAMB) SC, GMC SC, G.M.D.A
54	Cont.Cas(C)/238/2020	THE ASSAM CO-OPERATIVE JUTE MILL WORKERS FEDERATION Versus GUNAMONI GOGOI	MR. M DEKA MR S HOQUE	MR. D P BORAH
55	Cont.Cas(C)/322/2020	ANWAR HUSSAIN AHMED Versus NARAYAN DAS AND ANR	MR. S ROY MR. M H LASKAR MR M HOSSAIN	MR. P N GOSWAMI MR. P N GOSWAMI

56	I.A.(Civil)/345/2020 in Review.Pet./155/2019	SRI KHAGEN SARMA AND 21 Versus THE STATE OF ASSAM AND 5 ORS	MR. S K TALUKDAR MR A DAS	GA, ASSAM ASSTT.S.G.I.
	WITH Review.Pet./155/2019	SRI KHAGEN SARMA AND 21 Versus THE STATE OF ASSAM AND 5 ORS	MR. N HAQUE MR M HUSSAIN	GA, ASSAM ASSTT.S.G.I.
57	Cont.Cas(C)/416/2020	SUBANSIRI WELFARE SOCIETY AND ANR. Versus RABINDRA PANWAR, IAS	MR P KOULI MR DEBA SARMAH	
58	I.A.(Civil)/2059/2022 in WP(C)/4021/2022	BHARAT HEAVY ELECTRICALS LTD. Versus M/S DRILLMEC S.P. A AND 2 ORS.	MS. S CHAKRAVARTY MS. M SHARMA MRS. P. SARMA	SC, OIL
	WITH WP(C)/4021/2022	M/S DRILLMEC S.P. A Versus OIL INDIA LTD. AND ANR.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, OIL
59	WP(C)/2871/2022 FIXED	PRISM LOGISTICS PRIVATE LTD. AND ANR. Versus UNION OF INDIA AND 6 ORS.	MS N RAHMAN N R SURANA	MR. D DAS SR. ADV (r-6) MR D AGARWAL (r-6) MR. N DEKA (r-3,4) MR K TALUKDAR (r-6) MR. M GOGOI (r-3,4) MR A R BAROOAH (r-3,4) MS S SHARMA (r-6) ASSTT.S.G.I.
	WITH I.A.(Civil)/1628/2022 in WP(C)/2871/2022	ABC INDIA LIMITED Versus UNION OF INDIA AND 7 ORS.	MR. D DAS SR. ADV MR. M AGARWALLA MS. S SARMA MR K TALUKDAR	MR. N N DEKA MR. M GOGOI N R SURANA ASSTT.S.G.I.
60	WP(C)/3454/2022 B/O	CHANDANA MEDHI Versus THE STATE OF ASSAM AND 5 ORS	MR. M A I HUSSAIN MR A R BHUYAN MS R A MOSTAFI	GA, ASSAM SC, REVENUE
61	WP(C)/4037/2022 FIXED	ASSAM MOJURI SHRAMIK UNION AND ANR Versus THE UNION OF INDIA AND 8 ORS	MR S BORTHAKUR MS. P BORAH	GA, ASSAM MR G KHANDELIA (r-6) MR. K DEKA (r-6) ASSTT.S.G.I. SC, REVENUE

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

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[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE NANI TAGIA

COURT NO: 13

[CIVIL BENCH-II

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 62 TO 120), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (IMPLEADMENT OF PARTY)

1	I.A.(Civil)/1189/2022 in Cont.Cas(C)/350/2021	PANKAJ KUMAR Versus PHANINDRA JIDUNG AND ANR	MR H R A CHOUDHURY	
	WITH Cont.Cas(C)/350/2021	PANKAJ KUMAR Versus PHANINDRA JIDUNG	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	
2	I.A.(Civil)/1530/2022 WITH I.A.(C)970/2022(D/O) in Cont.Cas(C)/31/2020	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MS S BORA	
	WITH Cont.Cas(C)/31/2020	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND 4 ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. K P PATHAK MS. S KONWAR
3	I.A.(Civil)/1655/2022 in Cont.Cas(C)/194/2022	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS AND ANR	MR. K N CHOUDHURY MR D J DAS	
	WITH Cont.Cas(C)/194/2022	BHAIRAB KUMAR MEDHI AND 3 ORS Versus PREETOM SAIKIA, IAS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS	

ADMISSION

4	WP(C)/261/2017 FIXED	PRADIP KUMAR DAIMARY Versus THE STATE OF ASSAM and 3 ORS.	MR.B D DAS MR.H K SARMA MR. Y S MANNAN MS.S G BARUAH MS N DEKARAJA	SC, ELEMENTARY EDUCATION MR.A BHUYAN SC, BTC
5	WP(C)/775/2020	BISWADEEP KAR PURKAYASTHA Versus THE STATE OF ASSAM AND 5 ORS	MR E AHMED MR. R A CHOUDHURY MS. A KAUSHAR MR. T A CHOUDHURY	SC, ELEM. EDU SC, FINANCE DEPTT.
6	WP(C)/876/2020	GOUR PRASAD HAZAM AND 6 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	DR. B AHMED MR. A K AZAD MR. R A CHOUDHURY	SC, SEC. EDU.

7	WP(C)/1043/2020	DHANJIT BARMAN Versus THE STATE LEVEL ELIGIBILITY TEST COMMISSION AND 3 ORS	MS P BORAH MS P BORAH	MR. S DEKA (R-1) MS. J BORO (R-1) MR J DAS (R-1) SC, G U
8	WP(C)/1129/2020	SAYRA BEGOM MOZUMDAR AND 5 ORS. Versus THE STATE OF ASSAM AND 2 ORS	MR. M B U AHMED	SC, ELEM. EDU
9	WP(C)/1232/2020	DR. CHANDANA DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR. R P SARMAH MRS. R DEVI	SC, HIGHER EDU MR B M DEKA MR D C NATH MR. C SHARMA SC, BTC MR. D SARKAR
10	WP(C)/1339/2020	MOHAN RAJBHAR AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R P SARMAH MS S P CHETRY	SC, ELEM. EDU SC, K A A C SC, FINANCE
11	WP(C)/1493/2020	ABUBAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A I HUSSAIN MR A R BHUYAN MS. T A AHMED	SC, ELEM. EDU GA, ASSAM SC, BTADC
12	WP(C)/1514/2020	THE ASSAM MADRASSA TET QUALIFIED CANDIDATES ASSOCIATION AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, SEC. EDU.
13	WP(C)/1532/2020	MANIRUZ ZAMAN Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
WITH				
14	WP(C)/907/2020	SAWKAT ALI AHMED Versus THE STATE OF ASSAM AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	SC, HIGHER EDU
15	WP(C)/1671/2020 CAVT. NO.0194/2020	ABDUL LATIF BHUYAN Versus THE STATE OF ASSAM AND 5 ORS.	MR J ABEDIN MR. K I MAZUMDER MS A YESMIN	SC, ELEM. EDU MR A CHANDRAN FOR CAVEATOR
16	WP(C)/1949/2020 CAVT. NO.0205/2020	HEMANTA KUMAR TAMULY Versus THE STATE OF ASSAM AND 3 ORS.	MS. M SARMAH MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS M BORAH	SC, ELEM. EDU MR S DUTTA (R-4) MR. N J KHATANIAR, SC, ELEMENTARY EDU. MR P CHOUDHURY (FOR CAVEATOR) MR. P SENGUPTA (FOR CAVEATOR) MR B GOGOI, SC, SCERT
WITH				
	I.A.(Civil)/1874/2020 in WP(C)/1949/2020	TAPAN KUMAR SARMAH Versus HEMANTA KUMAR TAMULY AND 3 ORS.	MR P CHOUDHURY MR. P SENGUPTA	SC, ELEM. EDU MS D BORGHAIN
17	WP(C)/2089/2020	ARUNAV KAR AND 61 ORS. Versus THE STATE OF ASSAM AND 15 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS T PARASHAR	SC, HIGHER EDU SC, HIGHER EDU MR. S C KEYAL SC, APSC
WITH				
	I.A.(Civil)/1622/2020 in WP(C)/2089/2020	ASSAM PUBLIC SERVICE COMMISSION AND ANR Versus ARUNAV KAR AND 75 ORS	SC, APSC	SC, HIGHER EDU MR. S C KEYAL R SARMAH MR H K NATH
18	WP(C)/2741/2020	TOMZIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MR A R BHUYAN MR. M A I HUSSAIN MR H K J AHMED	SC, ELEM. EDU GA, ASSAM
19	WP(C)/3428/2020	SANTANU NANDAN MAZUMDER Versus THE STATE OF ASSAM AND 6 ORS.	MR. D CHAKRABARTY	SC, ELEM. EDU GA, ASSAM
20	WP(C)/4188/2020 B/O	AMUSANA MIA Versus THE STATE OF ASSAM AND 4 ORS.	MR A R BHUYAN MR F A LASKAR MR. D H MOZUMDER	SC, SEC. EDU. MR. A K DUTTA (R5) MR. B PURKAYASTHA (R5)
21	WP(C)/4625/2020	MRIDUSMITA GOGOI Versus THE STATE OF ASSAM AND 2 ORS	MR. M KHAN MR. K R PATGIRI MR. A BURAGHAIN	SC, HIGHER EDU

22	WP(C)/4746/2020	TANKESWAR BARMAN Versus THE STATE OF ASSAM AND 5 ORS.	MRS. P P BORAH MR. P K DAS	SC, SEC. EDU. GA, ASSAM SC, FINANCE
23	WP(C)/4993/2020	SAYAB ALI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S ISLAM MR M MONDAL	MR D C NATH (R-5,6) SC, EDU SC, FINANCE
24	WP(C)/5187/2020	UDAY BHANU SINGH CHHATRI Versus THE STATE OF ASSAM AND 3 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU. MR. I ALAM, SC, N C T E
25	WP(C)/5305/2020	BIRAJ KUMAR NATH Versus THE STATE OF ASSAM AND 3 ORS	MS C MEDHI MR. S NATH MR. N G KUNDU	SC, ELEM. EDU MR. S DAS MR. N BORUAH MR K DAS MR H GOGOI
26	WP(C)/5543/2020	DIGHALIBILL ADARSHA BALIKA L P SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
27	WP(C)/5557/2020	AUNIBARI LP SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. R K BORAH MR. R PHUKAN MS M S CHOUDHURY	SC, ELEM. EDU GA, ASSAM SC, SSA
28	WP(C)/909/2021	BIBHU SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE
29	WP(C)/911/2021	DILIP SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE
30	WP(C)/972/2021	MOHENDRA KUMAR SINGHA Versus THE STATE OF ASSAM AND 6 ORS	MS N NATH MR. M DUTTA	SC, ELEM. EDU SC, FINANCE
31	WP(C)/878/2022	LAKHYADHAR DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M H ANSARI MS B KALITA MR. S ALIM	SC, EDU
32	WP(C)/1715/2022 B/O	MUSTAFA SHAMIM BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS.	MR. M KHAN MR. J RAHMAN MR R ISLAM	SC, SEC. EDU. GA, ASSAM
33	WP(C)/4111/2022 FIXED	DR. MATIUR RAHMAN Versus THE GAUHATI UNIVERSITY AND 2 ORS	MR K K MAHANTA (Sr. Advocate) MR. K SINGHA MR S GAUTAM	MR. P J PHUKAN, SC, GU, (RESP. No. 1 to 3) MR. A CHAMUAH, SC, UGC (RESP. No. 4) SC, G U

ORDERS

34	Cont.Cas(C)/804/2015	DAL PATHAK Versus DR. PRAKASH SHARMA	MR.S K MEDHI MS.B DEKA	MR.SHEIKH MUKTAR MR.H K CHOUDHURY
35	WITH WP(C)/5202/2015	DAL PATHAK Versus THE UNION OF INDIA and 8 ORS,	MR.S K MEDHI MR. S DUTTA (R1) MS.B DEKA MS B PHANGCHOPI (R1)	C.G.C. MS.R DEVI ASSTT.S.G.I. MR.K H CHOUDHURY(R- 6,7&8) MR.SHEIKH MUKTAR(R- 6,7&8)
36	Cont.Cas(C)/274/2016	KABITA PHUKAN Versus PREETOM SAIKIA and 2 ORS	MR.M DUTTA MRS.B HAZARIKA	MR.R MAZUMDAR(R- 1&2) MR.N SARMA(R-2) MR.H BEZBARUAH(R-1) MR.D CHETIA(R-2) MR.N BORAH1,3,4,5 and 6
37	WITH Review.Pet./43/2016	STATE OF ASSAM and ANR Versus NALINI KONCH and 5 ORS	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH MR.D CHETIA	MR.R SARMA(R-1) MR.P P BARUAH(R-1)

38	WITH Review.Pet./52/2016	STATE OF ASSAM and ANR Versus NALINI KONCH and ANR	MR.R MAZUMDAR MR.N SARMA MR.H BEZBARUAH MR.D CHETIA SC, ELEMENTARY EDUCATION	MR.R SARMA(R- 1&2)
39	Cont.Cas(C)/355/2017 WITH WP(C)6794/2013(D/O)	MAINA KUMAR DAS Versus PREETAM SAIKIA and ANR.	MR.U K NAIR MR.A CHETRY MR.M P SARMA MS.P BORGHAIN MS.U SARMA	MR.D SAIKIA (Sr.Adv.)(R-1) MR.N SARMA(R-1) MS.K DAS(R-1) MS.R BORAH R-1
40	Cont.Cas(C)/506/2017	SARADA TALUKDAR Versus PREETAM SAIKIA and 5 ORS.	MR. M K CHOUDHURY MR. A BARKATAKI MR. N BARUAH MRS. P BHARADWAJ MR. T N SRINIVASAN	MR. D SAIKIA (R-1) MR. K K DUTTA (R-1) MR. B CHOUDHURY R MR. A DEKA (R-3)(R-4)
41	I.A.(Civil)/3960/2019 in WP(C)/3586/2018 WITH WP(C)/3586/2018	MANOJ KUMAR BASUMATARY AND 136 ORS. Versus THE STATE OF ASSAM AND 4 ORS. MANOJ KUMAR BASUMATARY AND 145 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN MRS N SAIKIA MRS. P GOSWAMI MS. L BORGHAIN	SC, EDU SC, REVENUE SC, BTC SC, FINANCE GA, ASSAM MR. A K BHUYAN(SC, BTC) MR. S P BHATTACHARJEE(SC, ELEM. EDU) MR. B GOGOI(SC, FINANCE DEPTT.)
42	Cont.Cas(C)/59/2020	SYEDA ANJUARA BEGUM AND ANR. Versus PREETOM SAIKIA, I.A.S. AND ANR.	MR. S S S RAHMAN SYED BURHANUR RAHMAN MR A W AMAN MR S A BARBHUYAN	MR. D SAIKIA MR S M T CHISTIE MR A CHALIHA
43	Cont.Cas(C)/288/2020	KHAGEN DUTTA Versus PREETAM SAIKIA AND 5 ORS.	MRS. K DEVI MS R BARUAH	MR. P K BORAH
44	Cont.Cas(C)/393/2020	MOHA ALOM AHMED AND 6 ORS. Versus SEWALI DEVI SHARMA AND 2 ORS.	MR. U K NAIR MR. N K KALITA MR D DEKA	MR. D SAIKIA (r-2) MR S M T CHISTIE (r-2) MR. M R LASKAR MR. B GOGOI MS. N PHUKAN MR P NAYAK MR A CHALIHA
45	Cont.Cas(C)/397/2020	MANU RAM DAS Versus PRITAM SAIKIA AND 4 ORS.	MR R S CHAUHAN	MR. D SAIKIA MR S M T CHISTIE MR. B DEORI
46	Cont.Cas(C)/451/2020	IUNUSH ALI AND 19 ORS. Versus PREETOM SAIKIA AND ANR.	MR. R C SAIKIA MS. K SAIKIA MR S DAS	SC, SEC. EDU. MR. D SAIKIA (R-1) MR S M T CHISTIE (R-1) MR S M T CHISTIE (R-1) MR. N J KHATANIAN (R-1)
47	Cont.Cas(C)/461/2020	ILATHAL NUNCHURI KHASIA PUNJEE VLP SCHOOL MANAGING COMMITTEE Versus PRITAM SAIKIA AND 2 ORS	MR. S P CHOUDHURY	MR. D SAIKIA MR B KAUSHIK MR. K P PATHAK
48	Cont.Cas(C)/492/2020	NIRMALI MEDHI Versus PREETAM SAIKIA	MR. R C SAIKIA MS. K SAIKIA MR S DAS	MR S M T CHISTIE MR. R MAZUMDAR MR. P K BORAH MR. A PHUKAN
49	I.A.(Civil)/347/2021 in WP(C)/9550/2019 WITH WP(C)/9550/2019	DIGANTA GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS. DIGANTA GOSWAMI Versus THE STATE OF ASSAM AND 8 ORS	MR G J SHARMA MS U DAS MR G J SHARMA MS U DAS MR. M S SHARMA MS B CHAKRAVARTY	SC, HIGHER EDU SC, G U SC, U G C

50	Cont.Cas(C)/416/2021	ABDUL HAI ALHADI Versus JAGADISH PRASAD BRAHMA, AES	MR. M A SHEIKH MR. Z H AHMED MS F INTAZ	MR. D SAIKIA (r-1) MR. S BORA (r-1) MS. R B BORA (r-1)
51	I.A.(Civil)/649/2022 in WP(C)/6977/2021	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR M DEKA MD S HOQUE MR S JAFRI	
	WITH WP(C)/6977/2021	RAHIMA KHATUN Versus THE STATE OF ASSAM AND 5 ORS	MR M DEKA MD S HOQUE MR S JAFRI	SC, ELEM. EDU
52	I.A.(Civil)/1241/2022 in Cont.Cas(C)/216/2022	SULTAN MAHMUD Versus BHARAT BHUSHAN DEBACHOUDHURY AND ANR	MRS S B CHOUDHURY	
	WITH Cont.Cas(C)/216/2022	SULTAN MAHMUD Versus BHARAT BHUSHAN DEBACHOUDHURY AND ANR	MRS S B CHOUDHURY	
53	I.A.(Civil)/1664/2022 in WP(C)/6819/2021	MARJINA KHATUN Versus AMINA KHATUN AND 8 ORS.	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU GA, ASSAM SC, AG MR. M ALI
	WITH WP(C)/6819/2021	MARJINA KHATUN Versus THE STATE OF ASSAM AND 8 ORS	MR. A F N U MOLLAH K ZAMAN	SC, ELEM. EDU SC UCO BANK GA, ASSAM SC, AG MR. M ALI (R-9) MR. R ISLAM (R-9) SC, FINANCE DEPTT.

HEARING

54	WP(C)/273/2019 B/O	PABITRA KR. NATH Versus THE GAUHATI UNIVERSITY AND 2 ORS.	DR. P K GOSWAMI MR. U K NAIR MR A BARMAN MR. A BORO	SC, G U
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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 17

**[CRIMINAL, CIVIL AND MATTERS RELATED TO
RETIREMENT BENEFITS**

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 18-07-2022 TO 18-08-2022
(RELATING TO CRIMINAL BENCH (CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1761/2022	RABIYA KHATUN @ RAFIZA BEGUM AND 3 ORS. Versus THE STATE OF ASSAM	MR F U BARBHUIYA MR. R A CHOUDHURY MS S DAS	PP, ASSAM
MOTION				
2	AB/2046/2022	KANAK MUDOI Versus THE STATE OF ASSAM	MR B SINHA MS R D KAKATI	PP, ASSAM
3	AB/2049/2022	LOHIT BORDOLOI Versus THE STATE OF ASSAM	MR. R DE MR. P NEOG	PP, ASSAM
4	AB/2050/2022	LUKMAN Versus THE STATE OF ASSAM	MR. P D NAIR MR G ALAM MS J KHANOM MR. H ROHMAN S R A NASER	PP, ASSAM
5	AB/2055/2022	PABITRA BORA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
6	AB/2056/2022	SARANGA VIJAY HAZARIKA Versus THE STATE OF ASSAM	MR H BARUAH MR P P PHUKAN	PP, ASSAM
7	AB/2057/2022	DR. AMRIT JYOTI MUDOI Versus THE STATE OF ASSAM	MR. D GOGOI	PP, ASSAM
ADMISSION				
8	Crl.Pet./36/2016 WITH LCR (TWO FILES)	KAMAL DEKA Versus JOY PRAKASH CHOUHAN and ANR.	MR. Y S MANNAN MR.S MUNIR MR.T HUSSAIN	PP, ASSAM
9	WITH Crl.Pet./656/2015	KAMAL DEKA Versus JOY PRAKASH CHOUHAN and ANR.	MR. Y S MANNAN MR.S MUNIR MR.T HUSSAIN	PP, ASSAM

10	Crl.Rev.P./80/2018 FIXED	CHIRANJEET BHATTACHARYYA Versus MONALISHA SHARMA	MR. T J MAHANTA MR. R KALITA MR. B K GHOSE	MR. D GOSWAMI MS R S SADIAL MR H S KALSI MR I S KALSI
11	Crl.Rev.P./429/2018 FIXED	RAMEN KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	MR S HUSSAIN (r-2) MS B DEVI (r-2) MR P SAH (r-2) PP, ASSAM
	WITH I.A.(Crl.)/860/2018 in Crl.Rev.P./429/2018	RAMEN KUMAR DAS Versus THE STATE OF ASSAM AND ANR.	MR. B PHUKAN	PP, ASSAM
12	Crl.Pet./115/2021	IDRIS ALI OHEB AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. I A HAZARIKA MR A RAHMAN MRS. A AHMED MR. M A CHOUDHURY	MR. S BORTHAKUR (R-2) MR. A DEKA (R-2) PP, ASSAM
13	Crl.A./190/2021 FIXED.	SMT. JAYA ARORA Versus THE STATE OF ASSAM ANR.	MS P TALUKDAR	MS. P CHAKRABORTY MS. A DAS MS. K KHAN PP, ASSAM
14	Crl.Pet./36/2022 WITH LCR 1 FILE, FIXED	ANUP CHAND DAFTARY AND 5 ORS. Versus THE STATE OF ASSAM AND ANR.	MR S SANCHETI MR. A SANCHETI	MR. S C BISWAS (r-2) MRS S MALAKAR (r-2) MS. J GHOSH (r-2) PP, ASSAM
15	Crl.Rev.P./57/2022 WITH LCR 1 FILE	SHORIFUL ISLAM Versus FULBHANU BEGUM	H A AHMED MR. R ALI DR. R HOQUE MR A S SK	MR. N HOQUE MR I HUSSAIN
16	Crl.A./75/2022 WITH OFFICE NOTE	MD. ALAUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
	WITH I.A.(Crl.)/197/2022 in Crl.A./75/2022	MD. ALAUDDIN Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. F A HASSAN MD. I HUSSAIN	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
17	Bail Appln./1645/2022 FIXED	MRS. ASHIYA BEGUM AND 3 ORS. Versus THE STATE OF ASSAM	MR. S N TAMULI MS. A BEGUM P DEKA	PP, ASSAM
<u>BAIL HEARING</u>				
18	AB/1226/2021	DHIRON NARZARY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH L CHOUDHURY	PP, ASSAM
19	AB/1996/2021 FIXED.	REFIYA ULLA AHMEDA @ REBIA ULLAH AHMED AND ANR Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR. R SALOI MR H AGARWAL MR J SINGH	PP, ASSAM
20	AB/615/2022 FIXED	LUTFOR ALI BHUYAN @ LUTFOR BHUYAN AND ANR Versus THE STATE OF ASSAM	MRS. B GOGOI MS M BORAH	PP, ASSAM
21	AB/1307/2022	SHAHIDUL ISLAM AND ANR. Versus THE STATE OF ASSAM	MR J MOLLAH MR J DAS	PP, ASSAM
22	AB/1348/2022	SAIDUR RAHMAN Versus THE STATE OF ASSAM	MR. R K D CHOUDHURY MS. L DEVI	PP, ASSAM
23	AB/1369/2022 FIXED	RANJAN BORPATRA GOHAIN Versus THE STATE OF ASSAM	MR. P P BORTHAKUR MAYUR DAS MS IVY HUSSAIN MS A HUSSAIN	N CHAUDHURY MR A DEKA PP, ASSAM

24	WITH AB/1567/2022	NAYAN JYOTI KALITA Versus THE STATE OF ASSAM	MR. B D DEKA MR. M P CHOUDHURY	MR. P P BORTHAKUR MAYUR DAS PP, ASSAM
25	AB/1381/2022	TAPAN CHOUDHURY AND ANR. Versus THE STATE OF ASSAM	MR. N K KALITA	PP, ASSAM
26	AB/1484/2022 FIXED	SAHANUR ALAM LASKAR Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
27	AB/1619/2022	MANJU RANI DOLAI Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR N SARMA	PP, ASSAM
28	AB/1678/2022	GIREESH JASRASARIA Versus THE STATE OF ASSAM	MR. S MUNIR MS N ISLAM	PP, ASSAM
29	AB/1697/2022 FIXED.	DIPEN DAS Versus THE STATE OF ASSAM	MR. DITUL DAS	PP, ASSAM
30	AB/1764/2022 FIXED	BANI KANTA DEORI BHARALI @ BANI DEORI BHARALI Versus THE STATE OF ASSAM	MR. J C GOGOI MR. S GOGOI MR B ISLAM	PP, ASSAM
31	AB/1768/2022 FIXED	ABDUL AZIZ MONDAL Versus THE STATE OF ASSAM	MR. R ALI MR G U AHMED MR M Z SHAH	PP, ASSAM
32	AB/1777/2022 FIXED	MALEKUDDIN SHEIKH @ MALEKUDDIN AND ANR Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
33	AB/1778/2022 FIXED	BITTU DAS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS. J GHOSH	PP, ASSAM
34	AB/1784/2022 FIXED	BRAJEN MORAL Versus THE STATE OF ASSAM	MR. A TALUKDAR MR. M BISWAS MS M DAS	PP, ASSAM
35	AB/1785/2022 FIXED	SARWAR HUSSAIN BARBHUIYA Versus THE STATE OF ASSAM	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM B. PATHAK	PP, ASSAM
36	AB/1804/2022 FIXED	SURUJ ALI Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. A AHMED	PP, ASSAM
37	AB/1876/2022	SANJAY KUMAR BAJAJ AND ANR Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
38	AB/1877/2022	SANJAY KUMAR BAJAJ AND ANR Versus THE STATE OF ASSAM	MR. S P ROY JYOTISH DAS	PP, ASSAM
39	AB/1882/2022 FIXED	SUKUR ALI Versus THE STATE OF ASSAM	MR M AHMED MR M U AHMED MR A. ALI MS R P AHMED	PP, ASSAM
40	AB/1949/2022 FIXED	BALWAN BHAMA AND ANR Versus THE STATE OF ASSAM	MR. M A I HUSSAIN MR. S H ZAMAN	PP, ASSAM
41	AB/2005/2022 FIXED.	PANKAJ TALUKDAR Versus THE STATE OF ASSAM	MR. R DE	PP, ASSAM

ORDERS

42	CrI.Pet./1350/2019 P/H, WITH LCR	RUPAM GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. P N GOSWAMI MR. K P PATHAK MR. D BORA MR. R R Gogoi	PP, ASSAM
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43	WITH Crl.Pet./1352/2019	DIGANTA KALITA AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. B K MAHAJAN MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi	MR. P N GOSWAMI MR. K P PATHAK MR. R R Gogoi PP, ASSAM
44	Crl.L.P./123/2017 WITH OFFICE NOTE in Crl.A./306503/2017 WITH Crl.A./306503/2017 (Filing Number)	RATUL LAHKAR Versus MRINAL CH. DAS	MR.B CHAKRABORTY MS.P UPAMANYU	
	WITH I.A.(Crl.)/831/2017	RATUL LAHKAR Versus MRINAL CHANDRA DAS	MR.B CHAKRABORTY MS.P UPAMANYU	
45	Crl.L.P./69/2019 in Crl.A./8231/2019 WITH Crl.A./8231/2019 (Filing Number)	SRI KHIRENDRA KUMAR NATH Versus BHUSHAN NATH (BHUBAN) AND 5 ORS.	MRS M D CHOWDHURY MS. R K SAINI	MR D TALUKDAR (R1-R5) MR P CHOUDHURY (R1-R5) PP, ASSAM
46	I.A.(Crl.)/941/2019 in Crl.Rev.P./10044/2019 WITH Crl.Rev.P./10044/2019 (Filing Number)	SRI KHIRENDRA KUMAR NATH Versus BHUSHAN NATH(BHUBAN) AND 5 ORS SMT. BABITA ROY @ BABITA DEY (ROY) Versus KAUSHIK ROY	MR. B PATHAK MR. R THADANI MR. V KUMAR	MR. N HASAN MS. S KAKATI MR. A HASAN MR. I K BURAGOHAIN
47	Crl.Pet./1147/2019 WITH LCR 1 FILE, B/O	BABITA ROY @ BABITA DEY (ROY) Versus KAUSHIK ROY (F) MUSLEM UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. R ALI MR. H A AHMED	PP, ASSAM
48	Crl.A./217/2020 WITH LCR 5 FILES	SIDAM BAIRAGI Versus THE STATE OF ASSAM AND ANR	MR R B ISLAM MR. M ISLAM MR. NASIRUDDIN MR. G SANOWAR	PP, ASSAM
49	Crl.Rev.P./45/2022 WITH LCR 2 FILES	MD YASIN CHOUDHURY Versus HASNA BEGUM	MD B ISLAM MR. A A MONDAL MR S HUSSAIN MR A ALAM	
50	I.A.(Crl.)/155/2022 AB 2435/2018(D/O) in AB/2435/2018 WITH I.A.(Crl.)/472/2019	NARAYAN CHANDRA DEY Versus THE STATE OF ASSAM AND 2 ORS. NARAYAN CHANDRA DEY Versus DEBASHISH GHOSE AND 2 ORS.	MR. S C BISWAS MR. T J MAHANTA MR. S C BISWAS MR. B K BHAGAWATI MR. B CHOWDHURY MS A DAS MS P DAIMARI MS K KALITA SUSHMITA SENGUPTA MS A BORAH MS. J GHOSH	MR. P N CHOUDHURY MRS. H SARMAH MR A CHANDRAN MR. R DUBEY MS. A B KAYASTHA MR. S DUTTA PP, ASSAM MR. S K CHOUDHURY

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
8)	DR. N DEKA	19-07-2022	To	28-07-2022
9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
12)	MR H Dey	20-07-2022	To	19-08-2022
13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 19

[CIVIL BENCH-I

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 18-07-2022 TO 18-08-2022 (RELATING TO SPECIAL LIST(SAO AND FAO) AND SPECIAL LIST(CRP AND CRP(I/O)), ALONG WITH THE FOLLOWING MATTERS ON WEDNESDAY, THURSDAY AND FRIDAY]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(C)./74/2022	JOTIKA HALDAR Versus TAPAN BARMAN	MR. R BARUAH MR. A IKBAL	
2	Tr.P.(C)./75/2022	PRIYANKA DAS Versus UZZAL THAKURIA	MR. N BORAH MR H MAZUMDER	
3	Tr.P.(C)./76/2022	SIMI BORGHAIN Versus BITUPAN GOGOI	MR. P J SAIKIA MR. L N DIHINGIA MR. A K SAHU	
4	CRP(IO)/159/2022	NITU SARKAR AND 12 ORS. Versus DEBENDRA NATH BORAH AND ANR.	MR S KHOUND R SARMAH	
5	CRP(IO)/160/2022	NANDINI BARUVA AND 2 ORS Versus ASSAM TEA BROKERS PVT LTD	MR. S DUTTA	
6	CRP(IO)/161/2022	DR. BISWAJIT SURAJ MALAKAR Versus SMRITILEKHA KAKOTY	MR. J C CHAUDHURY MR. S M SARMA	
ADMISSION				
7	FAO/42/2022	SABYA KALITA AND 3 ORS. Versus BHAGAWAN KALITA AND 2 ORS.	MR. A DAS	
8	MFA/75/2022	SHANTANA KHAKHLARI AND ANR. Versus THE UNION OF INDIA	MR J MOLLAH MRS. A BHANU MS. S P DAS	SC, NF RLY
9	MFA/76/2022	PARISHMA KAKATI BORGHAIN Versus BANDANA SENCHOWA BORGHAIN AND 8 ORS.	MD. M U AHMED MR. S F CHISTIE	SC, ELEM. EDU
	WITH I.A.(Civil)/2114/2022 in MFA/76/2022	PARISHMA KAKATI BORGHAIN Versus BANDANA SENCHOWA BORGHAIN AND 8 ORS.	MD. M U AHMED MR. S F CHISTIE	SC, ELEM. EDU

10	MFA/77/2022	AJIDA BEGUM Versus THE UNION OF INDIA	MR. I A TALUKDAR MR. B HUSSAIN	SC, NF RLY
11	MACApp./377/2022	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus SURJYA CHOUDHURY AND 2 ORS.	MR. A BHATTACHARYYA	
	WITH I.A.(Civil)/2066/2022 in MACApp./377/2022	THE BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD. Versus SURJYA CHOUDHURY AND 2 ORS.	MR. A BHATTACHARYYA	
12	MACApp./379/2022	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus PROBESWAR KURMI AND 4 ORS	MRS L SHARMA MR. K K BHATTA MS JONA TALUKDAR	
	WITH I.A.(Civil)/2069/2022 in MACApp./379/2022	M/S NEW INDIA ASSURANCE COMPANY LIMITED Versus PROBESWAR KURMI AND 4 ORS	MRS L SHARMA MR. K K BHATRA MS JONA TALUKDAR	
13	MACApp./381/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus BHUPEN CHANDRA NATH AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
	WITH I.A.(Civil)/2070/2022 in MACApp./381/2022	UNITED INDIA INSURANCE COMPANY LTD. Versus BHUPEN CHANDRA NATH AND 2 ORS.	MR. A J SAIKIA MR. B KAKATI MR G S BORO	
14	MACApp./416/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus AMIYA KUMAR RABHA AND 7 ORS.	MR. R GOSWAMI MS. M SAIKIA	
	WITH I.A.(Civil)/2110/2022 in MACApp./416/2022	NEW INDIA ASSURANCE COMPANY LTD. Versus AMIYA KUMAR RABHA AND 7 ORS.	MR. R GOSWAMI MS. M SAIKIA	
15	MACApp./418/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus SHANTI MALAR AND 3 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
	WITH I.A.(Civil)/2112/2022 in MACApp./418/2022	ORIENTAL INSURANCE COMPANY LIMITED Versus SHANTI MALAR AND 3 ORS	MS R D MAZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
<u>FOR HEARING U/O XLI RULE II C.P.C.</u>				
16	RSA/101/2022	SRI TARA MOHAN BISWAS AND 2 ORS Versus ON THE DEATH OF MADAN BISWAS, HIS LEGAL HEIRS SRI UMANANDA BISWAS AND ORS	MR. J DEKA	
17	RSA/111/2022	DINOBANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
	WITH I.A.(Civil)/1958/2022 in RSA/111/2022	DINOBANDHU NATH AND 2 ORS Versus SRI DILIP @ DIRLIP KUMAR ROY AND 10 ORS	MR G BAISHYA MD. A HASSAN	
18	RSA/116/2022	BIPIN BARUAH @ BIPIN BEZBARUAH Versus PARESH BARUAH AND 2 ORS.	MR. T C CHUTIA MR. J DEKA MR. S K DEKA	

ORDERS

19	RSA/288/2017	SHRI RAM SAGAR BIN @ GUDIA BIN and ANR Versus SHRI DIPAK RAJAK and 12 ORS	MRG P BHOWMIK MR D KALITA MS.M KALITA MS.P CHETIA	MR K K DAS (R5 TO 8, 10 TO 13)
20	RSA/396/2017 WITH LCR	MD ALTAF HUSSAIN MAZARBHUIYA and ORS Versus ON THE DEATH OF MD SURUJ ALI TALUKDAR HIS LEGAL HEIRS ARE CHAYATUN NESSA TALUKDAR	MR. A CHOUDHURY, MR. R A CHOUDHURY, MS. M KONCH, MR E AHMED	MRS R CHOUDHURY MR. A H M R CHOUDHURY, MS. R CHOUDHURY MS. S S ZIA
21	CRP/19/2018	MOOL CHAND KUCHERIA AND 2 ORS Versus M/S BONGAIGAON STORES AND ANR	MR S SANCHETI MR. A SANCHETI MR. R C SANCHATI	
22	MACApp./353/2018 WITH LCR (QUANTUM)	KAMAL LIMBU Versus NEW INDIA ASSURANCE CO. LTD.	MR. M TALUKDAR MS.M BARMAN MR.M ISLAM MR T PAUL	GA, ASSAM MR.A K SARKAR SC, RAILWAY SC, PWD
23	MACApp./424/2018 WITH LCR (QUANTUM)	SRI AMULYA DEKA @ DAS Versus M/S UNITED INDIA INSURANCE CO. LTD AND ANR	MR. T J MAHANTA MS. P BHATTACHARYA MR. S SINGH MR. A BARUA MR. A BHATTACHARYYA	MR. K K BHATRA (R1) MR. R K BHATRA (R1) MR K BHUYAN (R2) MS. S BURAGOHAIN (R1) MR S C NATH (R2) MS. P PHUKAN (R1) MR. D BHUYAN (R1)
24	I.A.(Civil)/521/2019 IN RSA 200/2006(D/O), CRP 49/2019(D/O) in RSA/200/2006 WITH I.A.(Civil)/522/2019	ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS. ON THE DEATH OF ALI AKBAR, HIS LEGAL HEIRS REPRESENTING Versus ABDUL KARIM AND 7 ORS.	MR. H A AHMED MR. R ALI MS E CHOUDHURY MR. H A AHMED MR. R ALI MS E CHOUDHURY	MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3) MR. L TALUKDAR (R1-R3) MR B DAS (R1-R3) MRS. M DAS (R1-R3) MR H TALUKDAR (R1-R3)
25	I.A.(Civil)/3407/2019 IN RSA 128/2002(D/O) in RSA/128/2002 WITH I.A.(Civil)/1840/2017 WITH I.A.(Civil)/1841/2017 WITH I.A.(Civil)/1842/2017 WITH I.A.(Civil)/3148/2018 WITH I.A.(Civil)/3405/2019 WITH I.A.(Civil)/3406/2019	BANA LATA DEVI AND 6 ORS Versus MD ABDUR RAQUIB and ANR BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR BANA LATA DEVI and 6 ORS Versus MD ABDUR RAQUIB and ANR SMTI. BANA LATA DEVI AND 6 ORS Versus MD. ABDUR RAQUIF @ RAKIB ALI AND 3 ORS. BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS BANA LATA DEVI AND 6 ORS Versus ON THE DEATH OF ABDUR RAQUIF @ RAKIB ALI HIS LEGAL HEIRS ARE BASIR UDDIN AND 5 ORS	MR. P ROY MR.P ROY MS.J DEKA MR.P ROY MS.J DEKA MS.J DEKA MR.R ROY MR. P ROY MR. P ROY	

26	MFA/118/2021 WITH LCR	M/S MEGHA TECHNICAL AND ENGINEERS PVT. LTD. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-1) MR B SARMA
	WITH			
27	MFA/119/2021	M/S MEGHALAYA CEMENTS LTD. Versus THE UNION OF INDIA AND ANR	MR. K P MAHESWARI MS. M SHARMA	SC, NF RLY
	WITH			
28	MFA/120/2021	M/S JIWAN TRADING CO. Versus THE UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	MR. B K DAS (R-2) MR. B K DAS (R-2) MR H P GUWALA SC, NF RLY
29	MFA/30/2022	NEW INDIA ASSURANCE CO. LTD Versus MD. KHAIRUL ISLAM and ANR	MR SISHIR DUTTA MSP DEHINGIA MS.M CHOUDHURY	MR. K BHATTACHARJEE MR. K BHATTACHARJEE MS B TALUKDAR MS B TALUKDAR
	WITH I.A.(Civil)/353/2022 in MFA/30/2022	NEW INDIA ASSURANCE CO. LTD. Versus MD. KHAIRUL ISLAM and ANR	MR SISHIR DUTTA	
	WITH I.A.(Civil)/1692/2022 in MFA/30/2022	MD. KHAIRUL ISLAM Versus NEW INDIA ASSURANCE CO. LTD AND ANR	MR. K BHATTACHARJEE MR B TALUKDAR	MS M CHOUDHURY
30	FAO/32/2022 WITH LCR, FIXED	MAHABIR PRASAD GOENKA Versus DILIP DAS AND 28 ORS.	MR K BHUYAN MR. H A AHMED	GA, ASSAM SC, REVENUE
	WITH I.A.(Civil)/1520/2022 in FAO/32/2022	MAHABIR PRASAD GOENKA Versus DILIP DAS AND 28 ORS.	MR K BHUYAN MR. H A AHMED	GA, ASSAM SC, REVENUE
31	Review.Pet./96/2022 IN RFA 53/2017(D/O)	MOIN UDDIN LASKAR Versus ABDUL HAKIM BARBHUIYA	MR. S BANIK MD. A H LASKAR	MR. A U CHOUDHURY MR. S ISLAM MS. A KAUSHAR
32	I.A.(Civil)/316/2022 in RFA/11101/2021	M/S ASSAM TRADE CORPORATION AND ANR Versus SUDHIR JALAN AND ANR.	MR. B CHAKRAVARTY MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY	MR G N SAHEWALLA (R-1,2) MR M SAHEWALLA (R-1,2) MS. S. TODI (R-1,2) MR H K SARMA (R-1,2) MS T J SAHEWALL (R-1,2)A MS K BHATTACHARYYA (R-1,2)
	WITH RFA/11101/2021 (Filing Number)	M/S ASSAM TRADE CORPORATION AND ANR. Versus SUDHIR JALAN AND ANR. B	MR. B CHAKRAVARTY	
33	I.A.(CrI.)/359/2022 IN CRL.PET. 661/2022(D/O) in CrI.Pet./661/2022	ALMASH ALI @ MD. ALAMASH ALI Versus THE STATE OF ASSAM AND ANR.	MR. R K PRADHAN MR. A K SAIKIA	
34	I.A.(Civil)/675/2022 in RSA/126/2015	GUNANATH HAZARIKA AND ANR. Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA	MR. P P BARUAH
	WITH RSA/126/2015	SRI GUNANATH HAZARIKA and ANR Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. P P BARUAH MR. R SARMA
	WITH I.A.(Civil)/869/2020 in RSA/126/2015	SRI GUNANATH HAZARIKA AND ANR. Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA AND 4 ORS.	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH

	WITH I.A.(Civil)/870/2020 in RSA/126/2015	GUNANATH HAZARIKA AND ANR Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/872/2020 in RSA/126/2015	SRI GUNANATH HAZARIKA AND ANR Versus SRI KIRAN HAZARIKA @ CYHANDRA HAZARIKA AND 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. R SARMAH
	WITH I.A.(Civil)/1369/2021 in RSA/126/2015	GUNANATH HAZARIKA AND ANR. Versus ON THE DEATH OF KIRAN HAZARIKA @ CHANDRA HAZARIKA HIS LEGAL HEIRS AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA	
	WITH I.A.(Civil)/677/2022 in RSA/126/2015	GUNANATH HAZARIKA AND ANR. Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA	MR. P P BARUAH
	WITH I.A.(Civil)/679/2022 in RSA/126/2015	GUNANATH HAZARIKA AND ANR. Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND ORS.	MR. T J MAHANTA MS. P BHATTACHARYA	MR. P P BARUAH
35	WITH RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR.T J MAHANTA MS.P BHATTACHARYA MR.A BHATTACHARYA	MR. P P BARUAH MR. R SARMA
	WITH I.A.(Civil)/875/2020 in RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/876/2020 in RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/877/2020 in RSA/147/2015	SRI KUSHA HAZARIKA Versus SRI KIRAN HAZARIKA @ CHANDRA HAZARIKA and 4 ORS	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BHATTACHARYYA	MR. P P BARUAH MR. R SARMAH
	WITH I.A.(Civil)/2057/2021 in RSA/147/2015	KUSHA HAZARIKA Versus ON THE DEATH OF KIRAN HAZARIKA @ CHANDRA HAZRIKA HIS LEGAL HEIRS SMTI. DIPALI HAZARIKA AND 4 ORS.	MS.P BHATTACHARYA	MR. R SARMA
	WITH I.A.(Civil)/606/2022 in RSA/147/2015	KUSHA HAZARIKA Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND 4 ORS.	MS. P BHATTACHARYA	
	WITH I.A.(Civil)/698/2022 in RSA/147/2015	KUSHA HAZARIKA Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND 4 ORS.	MS. P BHATTACHARYA	
	WITH I.A.(Civil)/700/2022 in RSA/147/2015	KUSHA HAZARIKA Versus KIRAN HAZARIKA @ CHANDRA HAZARIKA AND 4 ORS.	MS. P BHATTACHARYA	

36	I.A.(Civil)/1735/2022 in SAO/5/2021	HUSSAIN AHMED BARBHUIYA AND 6 ORS Versus FATIMA BEGUM BARBHUIYA AND 34 ORS	MR. S D PURKAYASTHA	MR. A Y CHOUDHURY (R-1 TO TO 7)
	WITH SAO/5/2021	HUSSAIN AHMED BARBHUIYA AND 6 ORS Versus FATIMA BEGUM BARBHUIYA AND 36 ORS	MR. S D PURKAYASTHA	MR. A Y CHOUDHURY (R-1 TO TO 7) MR. T A CHOUDHURY (R-1 TO TO 7)
37	I.A.(Civil)/1818/2022 in MACApp./197/2021	RAJENDRA SAH AND 5 ANR. Versus ORIENTAL INSURANCE CO. LTD. AND 4 ORS	MR H BARUAH	MR. S DUTTA MR P P PHUKAN (R-1,2)
	WITH MACApp./197/2021	ORIENTAL INSURANCE CO. LTD. Versus RAJENDRA SAH AND 5 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. D K GUPTA (R-1,2) MR H BARUAH (R-1,2) MR P P PHUKAN (R-1,2)
	WITH I.A.(Civil)/2397/2021 in MACApp./197/2021	ORIENTAL INSURANCE CO. LTD. Versus RAJENDRA SAH AND 5 ORS.	MR SISHIR DUTTA MR. SIDHANT DUTTA	
38	I.A.(Civil)/1853/2022 FIXED in RSA/212/2019	SRI RANJIT PANDIT Versus SRI SANJIB KUMAR DAS	MR. B J MUKHERJEE MS R SAHA MR. H BURAGOHAIN	MR. A A R KARIM
	WITH RSA/212/2019	SRI RANJIT PANDIT Versus SRI SANJIB KUMAR DAS AND 3 ORS.	MR S S SHARMA MR. B J MUKHERJEE	MR. A A R KARIM (R-1) MS. P BARMAN (R-1) MR. C K S BARUAH (R-4) SC. REVENUE
	WITH I.A.(Civil)/3226/2019 in RSA/212/2019	SRI RANJIT PANDIT Versus SRI SANJIB KUMAR DAS AND 3 ORS	MR S S SHARMA MR. B J MUKHERJEE	
39	I.A.(Civil)/1879/2022 in RSA/140/2007(D/O)	ON THE DEATH OF LT. HAREN SARMAH HIS LEGAL HEIRS DIPAK SARMAH AND 7 ORS. Versus JOGENDRA CH. SARMA and 8 ORS.	MR. N DHAR MS. S DASGUPTA	
40	I.A.(Civil)/1899/2022 in RSA/112/2015	MUSSTT. SABEYA AHMED AND 2 ORS Versus MD KARIM UDDIN CHOUDHURY	MR. N H BARBHUIYA MS N J BEGUM	MR. S D PURKAYASTHA MR P K DEBROY MR. P SEN
	WITH RSA/112/2015	MD KARIM UDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR. S D PURKAYASTHA MR.P K DEBROY MR.S DEY MS. S PHUKAN MR.P SEN	MR.B BANERJEE(R-1 - 4) MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAINR-1 - 4 MR.N H BARBHUIYA(R-1 - 4)
	WITH RSA/229/2015	MD KARIMUDDIN CHOUDHURY Versus MUSSTT. SABEYA AHMED and 3 ORS	MR.P K DEBROY MR.S DEY MR.P SEN	MR.B BANERJEER-1 - 4 MS. P CHAKRABORTY (R-1 TO 4) MR.J LASKAR(R-1 - 4) MR.M HUSSAIN(R-1 - 4) MR.N H BARBHUIYA(R-1 - 4)
42	I.A.(Civil)/2063/2022 in MACApp./8022/2022	BHANAMAI BORAH AND 4 ORS. Versus N.E. PARIVAHAN AND 2 ORS.	MR. A ACHARYA MS. M DEVI MR. D BANIA	
	WITH MACApp./8022/2022 (Filing Number)	BHANAMAI BORAH AND 4 ORS. Versus N.E. PARIVAHAN AND 2 ORS. E	MR. A ACHARYA	
43	I.A.(Civil)/2072/2022 in MACApp./8168/2022	THE NEW INDIA ASSURANCE CO. LTD Versus SMTI. MIRA HASDA AND 5 ORS	MRS B ACHARYA MR. A ACHARYA	

	WITH MACApp./8168/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD Versus SMTI. MIRA HASDA AND 5 ORS (H)	MR. A ACHARYA	
	WITH I.A.(Civil)/8169/2022 (Filing Number)	THE NEW INDIA ASSURANCE CO. LTD Versus SMTI. MIRA HASDA AND 5 ORS	MR. A ACHARYA	
44	I.A.(Civil)/2073/2022 in MACApp./8158/2022	JAHANARA BEGUM AND 3 ORS Versus SRI. ANIL KUMAR AND 2 ORS	MR G JALAN MR. N KALITA	
	WITH MACApp./8158/2022 (Filing Number)	JAHANARA BEGUM AND 3 ORS Versus SRI. ANIL KUMAR AND 2 ORS (H)	MR G JALAN	
45	I.A.(Civil)/2074/2022 in MACApp./8020/2022	ARUN GOGOI Versus GOURI SANKAR SHARMA AND 2 ORS.	MR. A ACHARYA	
	WITH MACApp./8020/2022 (Filing Number)	ARUN GOGOI Versus GOURI SANKAR SHARMA AND 2 ORS. H	MR. A ACHARYA	
46	I.A.(Civil)/2079/2022 in RSA/8018/2022	KANDU SHEIKH Versus MALEK UDDIN AND 14 ORS.	MR. R BARUAH MR. A IKBAL	
	WITH RSA/8018/2022 (Filing Number)	KANDU SHEIKH Versus MALEK UDDIN AND 14 ORS. B	MR. A IKBAL	
<u>HEARING</u>				
47	MACApp./30/2013 WITH LCR, FIXED	SRI DUGDHA RABHA Versus M/S NATIONAL INSURANCE COMPANY LTD. and 6 ORS	MR.D SAIKIA MR.R BARUAH MR.B GOGOI MRSA VERMA	MR.P K TALUKDAR MR.D SARMAH MR.R K BHATRA MR.A D CHOUDHURY MR A SAIKIA MS.J BHAGAWATI MR.A SINGHA MS.A A KHANAM MR.S K SARMA
48	MFA/7/2017 WITH LCR, B/O	MORIAM IVSA Versus UNION OF INDIA	MR.ASAD UDDIN MS.M BURAGOHAIN MD.GIASH UDDIN	SC, NF RLY
49	MFA/170/2019 WITH LCR, FIXED	NEW INDIA ASSURANCE CO. LTD Versus SRI DHRUBA SARMAH and ANR	MS. N MODI MS. M CHOUDHURY MR. N KALITA MR. S DUTTA MR. C SHARMA MR. SIDHANT DUTTA	MS. P BARUAH MS. A RANA MS U DAS
<u>STAY MATTERS</u>				
50	CRP(IO)/110/2019 FIXED	RUNUMI GOGOI SAIKIA AND ANR. Versus THE UNION OF INDIA AND 3 ORS.	MS. M BORDOLOI MR. A DAS MR. N I KHAN MR S DAS	Mukesh Sharma (R-3) MS F RAHMAN (R-3) ASSTT.S.G.I.
51	Tr.P.(C)./20/2020 FIXED	JOLLY DAS SHARMA Versus RATNESH KUMAR SHARMA	MR. P P DUTTA MR T GOGOI	MR. A K GUPTA MR. R S MISHRA
52	CRP/26/2020	BRAHMAPUTRA TELE PRODUCTION PVT. LTD. AND ANR. Versus DWIPAYAN DAS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MS. P PATHAK MR. M BORAH	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA
53	Tr.P.(C)./9/2021 FIXED	MRS. JOGITA THAKURIYA Versus CHANDAN DAS	MR A R BHUYAN MR. M A I HUSSAIN MS. T BEGUM	MR. U C RABHA MR. P K DAS MR. DITUL DAS MR. R RAHMAN

54	Tr.P.(C)./75/2021 FIXED	ASHA CHAKRABORTY Versus RAJESH CHAKRABORTY	MR. S C BISWAS MS A DAS MS. J GHOSH MR. R A MAZUMDER MR. A K DAS	MRS S N KHANDAKAR (R-1) MR. M A LASKAR (R-1) S AHMED (R-1)
55	CRP(IO)/104/2021 FIXED	SANTANU CHOUDHURY AND ANR Versus SWAPAN KUMAR BISWAS	MR. S K GHOSH MS F AHMED N CHAUDHURY	MR. D MOZUMDER MR. S BISWAS MR GAURAV R DUTTA
56	Tr.P.(C)./22/2022 FIXED	HARI MODI Versus SMTI NISHA NANDA MODI	MR. N B P SINGHA	MR. S C BISWAS MRS S MALAKAR MS A BORAH MR. A K DAS

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LEAVE NOTE OF ADVOCATES FOR 27/07/2022

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1)	MR B N SARMA	09-12-2021	To	31-08-2022
2)	MR S SARMA	02-06-2022	To	28-07-2022
3)	MS. B BHUYAN	18-07-2022	To	05-08-2022
4)	MR. P K SARMA	18-07-2022	To	30-07-2022
5)	MR. J P SARMA	18-07-2022	To	30-07-2022
6)	MR A CHANDRAN	18-07-2022	To	29-07-2022
7)	DR. R SARMAH	19-07-2022	To	31-07-2022
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9)	MS J CHAKRABORTY	26-07-2022	To	06-08-2022
10)	MR B K KAR	26-07-2022	To	06-08-2022
11)	MR. H L MAURYA	21-07-2022	To	28-07-2022
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13)	MS. A DEVI	21-07-2022	To	19-08-2022
14)	MR. B BARMAN	23-07-2022	To	28-07-2022
15)	MR M J QUADIR	29-07-2022	To	05-08-2022
16)	MR. A K PURKAYASTHA	27-07-2022	To	28-07-2022
17)	MR. S SHARMA	27-07-2022	To	28-07-2022



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Wednesday,27th July 2022]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 03:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 22

[THIS BENCH WILL SIT AT 3:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/2324/2020 P/H	RAJEEV HAZARIKA AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR. N N B CHOUDHURY MR. M DEWAN	SC, EXCISE DEPTT.
2	WP(C)/6191/2021 P/H	M/S GOLDEN TEA HOUSE EXPORTS AND ANR Versus THE UNION OF INDIA AND 4 ORS	MR. S DUTTA MS. I DAS	MS. S SARMA (R-4,5) MS. N M DEKA (R-4,5) MR. C K S BARUAH (C.G.C.) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
3	WP(C)/5400/2021 CAVT. NO.06832/021,	DR. NIRAB KUMAR SARMAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D DAS SR. ADV MR A KALITA MS. S MAHANTA MR. M MAHANTA	SC, HIGHER EDU MR J CHUTIYA FOR CAVEATOR SC, K A A C
ORDERS				
4	I.A.(Civil)/1801/2022 in WP(C)/1710/2017 (D/O) in WP(C)/1710/2017	BARPETA ROAD MUNICIPAL BOARD Versus GUNAJOY CHOUDHURY	MS. M BHATTACHARJEE MISS. S PRASAD	MR. U K NAIR, SR. ADV MR. S K DAS MR R KARIM
HEARING				
5	MACApp./674/2018 WITH LCR (QUANTUM)	THE RELIANCE GENERAL INSURANCE CO. LTD Versus SMTI REGINA MAWI AND 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. S K JAIN (R 1 - 4) MR. B K JAIN (R-1,2,3) MD. S I AHMED (R - 5) MR. R N D SARMA (R - 5) MS. P C BARNALI NAIR (R 1- 4) MR. A LAHKAR (R-1,2,3) MR. A SARANIA (R-1,2,3) MS. S TALUKDAR (R 1 - 4)
	WITH CO/6/2019 in MACApp./674/2018	SMT REGINA MAWI AND 3 ORS Versus RELIANCE GENERAL INSURANCE COMPANY LTD	MR. S K JAIN MS. S TALUKDAR	
6	MACApp./153/2020 WITH LCR (QUANTUM)	NATIONAL INSURANCE CO. LTD Versus SRI SUSEN GOGOI AND 2 ORS	MR. R K BHATRA MR D BHUYAN	MRS. K K CHOUDHURY (r- 2,3)
	WITH I.A.(Civil)/993/2020 in MACApp./153/2020	NATIONAL INSURANCE CO. LTD., Versus SRI SUSEN GOGOI AND 2 ORS.	MR. R K BHATRA MR D BHUYAN	

7 MACApp./244/2020
WITH LCR, FIXED

THE NATIONAL INSURANCE COMPANY
LTD.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

Versus

BURAN MANDAL AND 2 ORS.

WITH

I.A.(Civil)/1705/2020
in MACApp./244/2020

THE NATIONAL INSURANCE COMPANY
LTD.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

Versus

BURAN MANDAL AND 2 ORS.

WITH

I.A.(Civil)/1706/2020
in MACApp./244/2020

THE NATIONAL INSURANCE COMPANY
LTD.

MS. R D MOZUMDAR
MS. C MOZUMDAR
MR. S P SHARMA

MR. I A TALUKDAR

Versus

BURAN MANDAL AND 2 ORS.

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